

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/12/2019**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
1	BLAPL/0010960/2019	AKASH BEHERA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	/ /0 () //
2	BLAPL/0010961/2019	B.ANANAD BANTA VS STATE OF ODISHA	SANJIB MOHANTY VS	RAIRAKHOL /169 /2017 () //
3	BLAPL/0010962/2019	SIDHESWAR BINDHANI @ PETU VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	KULIANA /60 /2019 () //
4	BLAPL/0010963/2019	JITEN PURTY @ SUMAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JAKHAPURA /64 /2018 () //
5	BLAPL/0010964/2019	BANAMALI BHADRIKA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	GUDARI /72 /2019 () //
6	BLAPL/0010965/2019	KRUSHNA CHANDRA GOUDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUDARI /72 /2019 () //
7	BLAPL/0010966/2019	TUKUNA JENA @ PRABHAKAR JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /38 /2015 () //
8	BLAPL/0010967/2019	BEDABARA MEHER VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /207 /2019 () //
9	BLAPL/0010968/2019	KABUL KHORA VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /119 /2017 () //
10	BLAPL/0010969/2019	DEBA GARADA VS STATE OF ODISHA	RAJENDRA N.ROUT VS	JEYPORE SADAR /169 /2019 () //
11	BLAPL/0010970/2019	JAGYASINI SAHU VS STATE OF ODISHA	RAMDAS ACHARY VS	barpalli /67 /2019 () //

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12	BLAPL/0010971/2019	LADO @ RAJESH MIRDHA VS STATE OF ODISHA	JEETENDRA SAHU VS	GURUNDIA /12 /2013 () //
13	BLAPL/0010972/2019	RAJAT BHUSAN PATTANAIAK VS STATE OF ODISHA	RAVI SANKAR SAMAL VS	BIDANASI /195 /2019 () //
14	BLAPL/0010973/2019	SARITA KUMAR MUDULI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KALINGA NAGAR /29 /2017 () //
15	BLAPL/0010974/2019	SUBASH CHANDRA MOHANTY VS STATE OF ODISHA	B.S.DASPARIDA VS	BHADRAK TOWN /355 /2019 () //
16	BLAPL/0010975/2019	JAMIR @ JAVED @ JAMIRUL SK. VS STATE OF ODISHA	B.S.DASPARIDA VS	BARIPADA TOWN /104 /2019 () //
17	BLAPL/0010976/2019	MUSIA SOBAR VS STATE OF ODISHA	B.R.TRIPATHY VS	R.UDAYAGIRI /82 /2019 () //
18	BLAPL/0010977/2019	RAJKIRAN PRASAD SAHA VS STATE OF ODISHA	MADHU SUDAN CHHOTARAY VS	JAGATPUR /334 /2019 () //
19	BLAPL/0010978/2019	LACHHAMA PUJARI VS STATE OF ODISHA	MANORANJAN PADHY VS	PADWA /61 /2019 () //
20	BLAPL/0010979/2019	RAGHUNATH NAIK @ NAYAK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	HIRAKUD /29 /2019 () //
21	BLAPL/0010980/2019	SANI @ TARINI GHATUARY VS STATE OF ODISHA	CHHABI BEHERA VS	PHULBANI TOWN /220 /2018 () //
22	BLAPL/0010981/2019	AMAR SINGH BIRUA @ NARAYAN BIRUA @ VS STATE OF ODISHA	<del>SUKHDEV MOUKHERJEE</del> VS	NAYAKOT /13 /2015 () //
23	BLAPL/0010982/2019	PRADEEP KUMAR SETHY	AMULYA RATNA PANDA	MACHHKUND /11 /2018

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		VS	VS	()
24	BLAPL/0010983/2019	STATE OF ODISHA MADHU SOREN	SURYAKANTA DWIBEDI	// TIRING /87 /2019
		VS	VS	()
25	BLAPL/0010984/2019	STATE OF ODISHA BALIA @ SWADHIN MALLIK	P.K.MAHARAJ	// CHANDAPUR /168 /2018
		VS	VS	()
26	BLAPL/0010985/2019	STATE OF ODISHA KARLUS KUJUR	ARUN KUMAR BUDHIA	// GURUNDIA /22 /2019
		VS	VS	()
27	BLAPL/0010986/2019	STATE OF ODISHA GANGADHAR BHOI	S.ROUT	// NISCHINTAKOILI /114 /2019
		VS	VS	()
28	BLAPL/0010987/2019	STATE OF ODISHA MANORANJAN BEHERA	MANAS CHAND	// BERHAMPUR TOWN /50 /2019
		VS	VS	()
29	BLAPL/0010988/2019	STATE OF ODISHA JAWAHARLAL VISWAKARMA	BIJAYA KUMAR RAGADA	// JHARSUGUDA /621 /2018
		VS	VS	()
30	BLAPL/0010989/2019	STATE OF ODISHA RAMDAS HANTAL @ OKIL	SAMVIT MOHANTY	// POTTANGI /35 /2019
		VS	VS	()
31	BLAPL/0010990/2019	STATE OF ODISHA KALU @ SHEK SERE ALI	PARTHA SARATHI NAYAK	// COLLIERY /431 /2019
		VS	VS	()
32	BLAPL/0010991/2019	STATE OF ODISHA PRASANTA BEHERA	SANGRAM KESHARI ROUT	// GOP /164 /2019
		VS	VS	()
33	BLAPL/0010992/2019	STATE OF ODISHA AYUSH SHARMA	JAGABANDHU SAHU	// SOHELLA /154 /2019
		VS	VS	()
34	BLAPL/0010993/2019	STATE OF ODISHA CHUGULU @ DIPU MAHAPATRA	B.K.NAYAK	// NAYAGARH /164 /2019
		VS	VS	()

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35	BLAPL/0010994/2019	STATE OF ODISHA SANATAN SAHOO VS	UDIT RANJAN JENA VS	// DHAMNAGAR /138 /2018 ()
36	BLAPL/0010995/2019	STATE OF ODISHA DEEPAK BISWAL @ DIPU @ DIPAK VS	JYOTIRMAYA SAHOO VS	// POLASARA PS /168 /2019 ()
37	BLAPL/0010996/2019	STATE OF ODISHA SUBASH CHANDRA DASH VS	H.S.MISHRA VS	// EOW,BHUBANESWAR /19 /2019 ()
38	BLAPL/0010997/2019	STATE OF ODISHA RAJENDRA RAJHANSA VS	SWAYAMPRAVA DASH VS	// TARBHA /20 /2018 ()
39	BLAPL/0010998/2019	STATE OF ODISHA BASANTA GOUDA VS	JYOTIRMAYA SAHOO VS	// K.NUAGAON /217 /2019 ()
40	BLAPL/0010999/2019	STATE OF ODISHA BIKASHA BEHERA @ BIKKU VS	JYOTIRMAYA SAHOO VS	// K.NUAGAON /217 /2019 ()
41	BLAPL/0011000/2019	STATE OF ODISHA AJAY BEHERA @ AJAYA VS	JYOTIRMAYA SAHOO VS	// K.NUAGAON /217 /2019 ()
42	BLAPL/0011001/2019	STATE OF ODISHA SAGAR JENA VS	SURENDRA KU.BISWAL VS	// BINJHARPUR /218 /2019 ()
43	BLAPL/0011002/2019	STATE OF ODISHA CHANDAN KUMAR JENA VS	BIRAJA PRASANNA SATAPATHY VS	// PATKURA /146 /2019 ()
44	BLAPL/0011003/2019	STATE OF ODISHA SATAMBAR PRADHANI VS	J.N.PANDA VS	// THUAMUL RAMPUR /65 /2019 ()
45	BLAPL/0011004/2019	STATE OF ODISHA BISWANATH SWAIN VS STATE OF ODISHA	P.K.SAMANTARAY VS	// BARKOTE /165 /2019 () //

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46	BLAPL/0011005/2019	ANIKET PRASAD VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	//0 0 //
47	BLAPL/0011006/2019	SEKHAR KUMAR GIRI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /202 /2019 0 //
48	BLAPL/0011007/2019	SARAT NAIK VS STATE OF ODISHA	AKSHAYA KU PANDEY VS	TUMUSINGA /24 /2019 0 //
49	CMAPL/0000859/2019	SARBESWAR PARIDA VS PADYUN PARIDA	ADV. VS	// 0 //
50	CMAPL/0000860/2019	MADHABA CHANDRA MALLIK VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	// 0 //
51	CMAPL/0000861/2019	PARTHA SARATHI MALLICK VS D.G. and I.G. OF POLICE, ODISHA, CUTTACK	KALI PRASANNA MISHRA VS	// 0 //
52	CMAPL/0000862/2019	RUDRA PRATAP BUDEK VS	KALI PRASANNA MISHRA VS	// 0 //
53	CMAPL/0000863/2019	RASHMI REKHA MOHAPATRA VS THE COMMISSIONER,KENDRIYA VIDYALAYA SANGATHAN	KARUNAKAR RATH VS	// 0 //
54	CMAPL/0000864/2019	SHANKARLAL PATWARI VS SRI JAGANNATH MAHAPRAVU, MARFAT SRIMANDIR PARICHALANA COMMITTEE	AJIT KU.TRIPATHY VS	// 0 //
55	CMAPL/0000865/2019	KALINGA VIDYA MANDIR VS STATE OF ODISHA	ADV. VS	// 0 //
56	CMAPL/0000866/2019	POTTERU KHURDA JALA BIDYUT SHARAMIKASINGHA VS STATE OF ODISHA	ADV. VS	// 0 //
57	CMAPL/0000867/2019	POTTERU KHURDA JALA BIDYUT SHARAMIKASINGHA	ADV.	//

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		VS	VS	0
		STATE OF ODISHA		//
58	CMP/0001424/2019	SUPRIYA SINGH	TUSAR KUMAR MISHRA	//
		VS	VS	0
		DR.RASHMI REKHA PEPPIN		//
59	CMP/0001425/2019	MANGARAJ ROUT	AJIT CH MOHAPATRA	//
		VS	VS	0
		LINGARAJ ROUT		//
60	CMP/0001426/2019	AHALYA BEHERA	SAROJANANDA MISHRA	//
		VS	VS	0
		KHULANA MOHAPATRA		//
61	CMP/0001427/2019	PADMANAV BARIK	S.S.JENA	//
		VS	VS	0
		SECRETARY TO GA DEPT.		//
62	CMP/0001428/2019	SOUMYASHREE NANDA	NIRMAL KISHORE RATH	//
		VS	VS	0
		DEBASISH MISHRA		//
63	CMP/0001429/2019	DR.PURNA CHANDRA DEBATA	PRASAN KUMAR SAHOO	//
		VS	VS	0
		SUDHANSHU DAS		//
64	CMP/0001430/2019	NARENDRA KUMAR PANDA	AJIT KUMAR TRIPATHY	//
		VS	VS	0
		BASANTA KAR		//
65	CMP/0001431/2019	SRI SRI GOURANGA MAHA PRABHU BIJE	PRASANNA KUMAR PARHI	//
		VS	VS	0
		SULEKHA DAS		//
66	CMP/0001432/2019	SUMATI DAS	AMIT PRASAD BOSE	//
		VS	VS	0
		RABINDRA NATH PARIDA		//
67	CONTC/0002598/2019	RABINDRA KUMAR DAS	SANJAY KUMAR SAMANTARAY	//
		VS	VS	0
		DEBABRATA SAHOO		//
68	CONTC/0002599/2019	CH.BHAGABAN PATRA	BIPLAB MOHANTY	//
		VS	VS	0

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69	CONTC/0002600/2019	PRAMOD KUMAR MEHERDA ANIL KUMAR LENKA VS	DR.J.K.LENKA VS	// // ()
70	CONTC/0002601/2019	SASWAT MISHRA JYOTI RANJAN DAS VS	M/S. J.K.LENKA VS	// // ()
71	CONTC/0002602/2019	G. MATHIVATHNAN MANITA SAHU VS	SASWATI MOHAPATRA VS	// // ()
72	CONTC/0002603/2019	MADHUSMITA SAHOO SUBAL KHATEI VS	ADV VS	// // ()
73	CONTC/0002604/2019	PRADEEP KUMAR SAHOO NIRMAL CHANDRA DAS VS	SATYA SINDHU KASHYAP VS	// // ()
74	CONTC/0002605/2019	ASWINI KUMAR NAYAK BANAMALI SETHI VS	ADV VS	// // ()
75	CONTC/0002606/2019	STATE OF ODISHA SANTANU KUMAR BARIK VS	ADV VS	// // ()
76	CRLA/0000942/2019	R.K.VERMA BULU @ DASHARATHA SETHI VS	SAROJ RANJAN SUBUDHI VS	// // ()
77	CRLA/0000943/2019	STATE OF ODISHA KALANDI SWAIN VS	P.R.SINGH VS	// // ()
78	CRLA/0000944/2019	STATE OF ODISHA MUKTIKANTA PALEI @ PALAI VS	JAYANTA KU MAJHI VS	// // ()
79	CRLA/0000945/2019	STATE OF ODISHA ANIL NATH VS	SWAYAMPRAVA DASH VS	// // ()
		STATE OF ODISHA		//

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80	CRLMA/0000423/2019	RAJESH KUMAR SWAIN VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BADAMBADI /287 /2019 () //
81	CRLMA/0000424/2019	SMRUTI RANJAN MOHANTY VS STATE OF ODISHA	CHITTA RANJAN DASH VS	BALIANTA P.S. /81 /2018 () //
82	CRLMC/0003481/2019	TAPAN KUMAR DASH@PINKU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KHANDAPARA /51 /2018 () //
83	CRLMC/0003482/2019	TARINI SETHI VS STATE OF ODISHA	M/S.R.N.MOHANTY VS	CAPITAL P.S. /213 /2018 () //
84	CRLMC/0003483/2019	KODANDA BAGH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	KINJIRKELA /60 /2016 () //
85	CRLMC/0003484/2019	ANTARYAMI MAJHI VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	MANGALA BAG /95 /2013 () //
86	CRLMC/0003485/2019	SK.ISMAILE VS STATE OF ODISHA	P.R.SWAIN VS	BALASORE TOWN /45 /2010 () //
87	CRLMC/0003486/2019	JAGANNATH GIRI@HARIPADA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHOGRAI /140 /2014 () //
88	CRLMC/0003487/2019	DHUSA@DUSHASAN MOHANTA VS STATE OF ODISHA	L.BHUYAN VS	KEONJHAR TOWN /206 /2011 () //
89	CRLMC/0003488/2019	JAGANNATH BEHERA VS STATE OF ODISHA	S.P.DASH VS	BANGRIPOSI /67 /2019 () //
90	CRLMC/0003489/2019	MINATI NANDA VS STATE OF ODISHA	M/S.J.RATH VS	ANGUL TOWN /633 /2019 () //
91	CRLMC/0003490/2019	PRAFULLA KUAMR PANDA	NIRANJAN MAHARANA	/ /0



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		VS	VS	()
92	CRLMC/0003491/2019	CHHAYA PRAVA SAMAL NIRANJAN MAHABHOI	PRASHANTA KUMAR NAYAK	// TIHIDI /425 /2015
		VS	VS	()
93	CRLMC/0003492/2019	STATE OF ODISHA ASWINI KUMAR MOHANTY	TUKUNA KUMAR MISHRA	// / /0
		VS	VS	()
94	CRLMC/0003493/2019	MANORAMA SINGH MANAS RANJAN SWAIN	AMITAV TRIPATHY	// / /0
		VS	VS	()
95	CRLMP/0001783/2019	BABITA JENA@SWAIN BALABHADRA SENAPATI	TRILOCHAN PANIGRAHI	// / /0
		VS	VS	()
96	CRLMP/0001784/2019	THE S.P, PURI KUMUDINI BHOL	M/S.R.N.MOHANTY	// / /0
		VS	VS	()
97	CRLMP/0001785/2019	STATE OF ODISHA KANCHAN NAYAK	R.N.MOHANTY	// / /0
		VS	VS	()
98	CRLMP/0001786/2019	STATE OF ODISHA RAMAKANTA BHOI	DEVI PRASAD DASH	// / /0
		VS	VS	()
99	CRLMP/0001787/2019	IIC, CUTTACK SADAR PS SUNITA SAHU	SIDHESWAR MOHANTY	// / /0
		VS	VS	()
100	CRLMP/0001788/2019	STATE OF ODISHA SULOCHANA MALLICK	DEBASIS BISWAL	// / /0
		VS	VS	()
101	CRLMP/0001789/2019	STATE OF ODISHA NALINI MUNDA	SAMBEET PATTANAYAK	// / /0
		VS	VS	()
102	CRLMP/0001790/2019	STATE OF ODISHA GEETANJALI NAYAK	A.K.SARANGI	// / /0
		VS	VS	()

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103	CRLMP/0001791/2019	STATE OF ODISHA HARAMANI JENA VS	DINABANDHU NAYAK VS	// / /0 ()
104	CRLMP/0001792/2019	STATE OF ODISHA PRAVAKAR KABI VS	PRATAP MOHANTY VS	// / /0 ()
105	CRLMP/0001793/2019	STATE OF ODISHA ALEKHA KANDI VS	SURENDRA KUMAR DAS VS	// / /0 ()
106	CRLREV/0000872/2019	STATE OF ODISHA ABHIMANYU MISHRA VS	ARUN KUMAR DAS VS	// / /0 ()
107	CRLREV/0000873/2019	SOURI SHANKAR PARIDA RAJENDRA ACHARYA @ RAJENDRA KUMAR SINGH VS	SURENDRANJAN MOHAPATRA VS	// / /0 ()
108	CRLREV/0000874/2019	DHARITRI MISHRA ALISHA PATRA VS	SAMBEET PATTANAYAK VS	// / /0 ()
109	CRLREV/0000875/2019	ASHOK KUMAR PATRA ANANDA PRASAD ACHARYA @ ACHARIYA @ACHINTA TRIPATHY VS	ACHINTA TRIPATHY VS	// BALLIGUDA /13 /2014 ()
110	CRLREV/0000876/2019	STATE OF ODISHA SABITA KUMAR SENAPATI VS	AMIYA KUMAR MOHANTY(A) VS	// / /0 ()
111	CRLREV/0000877/2019	STATE OF ODISHA ABHIMANYU NAYAK VS	BIREN SANKAR TRIPATHY VS	// / /0 ()
112	CRLREV/0000878/2019	SUNITA NAYAK ARABINDA MISHRA VS	ARABINDA TRIPATHY VS	// MANCHESWAR P.S. /339 /2019 ()
113	CRLREV/0000879/2019	STATE OF ODISHA HARIHARA SAHOO VS URMILA SAHOO	DEBASIS SARANGI VS	// / /0 () //

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114	FAO/0000980/2019	INDUSTRIAL PROMOTION AND INVESTMENT CORPORATION OF ODISHA LTD. (IPICOL) VS SANJAY KU.MOHANTY	MAHENDRA KUMAR SAHOO VS	// 0 //
115	FAO/0000981/2019	PRAKASH CH.MOHANTY VS STATE OF ODISHA	MAHENDRA KU.SAHOO VS	// 0 //
116	FAO/0000982/2019	DEBADAS MOHAPATRA VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
117	FAO/0000983/2019	KISHORE CH.JAGADEV VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
118	FAO/0000984/2019	AJAYA KU.SINHA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
119	FAO/0000985/2019	RABINDRA KU.PADHAN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
120	FAO/0000986/2019	SAGAR GAGARTI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
121	FAO/0000987/2019	KANAKA MANJARI KAR VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
122	FAO/0000988/2019	BANAJA MOHAPATRA VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
123	FAO/0000989/2019	RAMJIVAN MAHATO VS UNION OF INDIA	GAJENDRANATH ROUT VS	// 0 //
124	FAO/0000990/2019	GITA GHOSH VS UNION OF INDIA	GAJENDRANATH ROUT VS	// 0 //
125	LAA/0000110/2019	UNION OF INDIA	SATYA SINDHU KASHYAP	//

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		VS	VS	0
126	LAA/0000111/2019	JOGENDRA KU.MUDULI UNION OF INDIA	SATYA SINDHU KASHYAP	//
		VS	VS	0
127	LAA/0000112/2019	MOHAMAD KHAN UNION OF INDIA	SATYA SINDHU KASHYAP	//
		VS	VS	0
128	MACA/0000956/2019	BIRENDRA KU.JENA DHANA SINGH	PRADEEP KUMAR MISHRA	//
		VS	VS	0
129	MACA/0000957/2019	PURNA CH.BAGAL ANUP KU.DAS	M/S.B.N.SAMANTARAY	//
		VS	VS	0
130	MACA/0000958/2019	SOUDAGAR PATRA SK. SATAR	GAJENDRANATH ROUT	//
		VS	VS	0
131	MATA/0000174/2019	M.D./PROPRIETOR, JAGRUTI WELFARE ORGANISATION LABANYA PATY	ANUP KU.PATTNAIK	//
		VS	VS	0
132	MATA/0000175/2019	SANTANU KU.MISHRA BAMAN CHARAN BHOI	KARUNAKAR RATH	//
		VS	VS	0
133	RPFAM/0000306/2019	JHARANA SAHOO SIBA SANKAR DASH	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
134	RPFAM/0000307/2019	SWAGATIKA SARANGI TARULATA SAHOO	M/S.A.K.RAY	//
		VS	VS	0
135	RPFAM/0000308/2019	ABHIMANYU SAHOO @ MADHA GOURANGA CHARAN MALLICK	M/S.L.BHUYAN	//
		VS	VS	0
136	RPFAM/0000309/2019	ATIA PARVIN HIMANTINI MANJARI SETHI@HIMANTINI MANJARI SETHI	PARHESHWARI RATHI DAS	//
		VS	VS	0

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137	RSA/0000371/2019	BIJAY KU.SETHY JAYANTI PANDA VS KAILASH CH.PANDA	GAJENDRANATH ROUT VS	// // ()
138	RSA/0000372/2019	PITAMBAR BARIK VS ANAM PARIDA	ANAM CHARAN PANDA VS	// // ()
139	RSA/0000373/2019	DHRUBA CHARAN BILASH VS BANISHIDHAR BILASH	M/S.N.K.SAHU VS	// // ()
140	RSA/0000374/2019	B.PRAKASH RAO VS N.ANANTA ACHARY @ N. RAJA	SATYANAJRAYAN MOHAPATRA VS	// // ()
141	TRP(C)/0000433/2019	SEKHAR CH.MOHANTA VS NRUPATI MAHANTA	ARIJEET MISHRA VS	// // CIVIL JUDGE (SD),BONAI(Sundargarh) CS/0000059/2016
142	TRP(C)/0000434/2019	AJIT KU.PRADHAN VS GUNALI BISWAL	TUSAR KUMAR MISHRA VS	// // ()
143	TRPCRL/0000124/2019	PRITI @ KUIL MOHAPATRA VS STATE OF ODISHA	SIDHARTHA PRASAD DAS VS	// // KHANTAPADA /440 /2016 ()
144	TRPCRL/0000125/2019	MANOJ KUMAR DEBATA@ GUNU VS STATE OF ODISHA	P.R.SWAIN VS	// // DEOGARH /337 /2019 ()
145	WA/0000664/2019	ABHIMANYU JENA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// // ()
146	WA/0000665/2019	PUSPALATA SAHOO VS STATE OF ODISHA	M/S.J.K.LENKA VS	// // ()
147	WA/0000666/2019	RAMA CH.MOHANTY VS STATE OF ODISHA	M/S.S.K.SAMAL VS	// // ()

## ORISSA HIGH COURT

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148	WA/0000667/2019	NAVODAYA YOUTH ASSOCIATION VS BHUBANESWAR MUNICIPAL CORPORATION	SUBHASHREE MOHANTY VS	// 0 //
149	WA/0000668/2019	REGIONAL PROVIDENT FUND COMMISSIONER VS BIBEKANANDA MOHANTY	RISHIRISUNDA MOHANTY VS	// 0 //
150	WA/0000669/2019	BHAGIRATHI BEHERA VS SANGRAM K.MALLICK	DHULIRAM PATNAIK VS	// 0 //
151	WP(C)/0026761/2019	ARUNA KUMAR PANDA VS STATE OF ORISSA	M/S.MANAS PATI VS	// 0 //
152	WP(C)/0026762/2019	PRAMOD KUMAR PANDA VS STATE OF ORISSA	MANAS PATI VS	// 0 //
153	WP(C)/0026763/2019	JITENDRA SAHU VS STATE OF ODISHA	M/S.UMESH CHANDRA MOHANTY VS	// 0 //
154	WP(C)/0026764/2019	BHASKAR CHANDRA PRADHAN VS STATE OF ODISHA	M/S.PRAMOD RANJAN BEHERA VS	// 0 //
155	WP(C)/0026765/2019	MD KAYUM VS STATE OF ORISSA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
156	WP(C)/0026766/2019	STATE OF ODISHA VS NIRUPAMA MISHRA	SENIOR STANDING COUNSEL (S AND ME) VS	// 0 //
157	WP(C)/0026767/2019	SATYA PRAKASH SATAPATHY VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
158	WP(C)/0026768/2019	PULIN MANDAL VS STATE OF ODISHA	SARAJ KUMAR PADHI VS	// 0 //
159	WP(C)/0026769/2019	STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	//

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		VS	VS	0
160	WP(C)/0026770/2019	SUVAS CHANDRA PANDA ANITA MISRA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
161	WP(C)/0026771/2019	STATE OF ODISHA DUSMANTA NAG	SUKANTA KUMAR DALAI	//
		VS	VS	0
162	WP(C)/0026772/2019	STATE OF ODISHA SUSANTA KUMAR NAYAK	M/S. BIGHNARAJ RATH	//
		VS	VS	0
163	WP(C)/0026773/2019	ZONAL MANAGER BANK OF INDIA STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	//
		VS	VS	0
164	WP(C)/0026774/2019	KUNJALATA TRIPATHY JYOTI MANDAL	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
165	WP(C)/0026775/2019	STATE OF ODISHA SUDHIR CHANDRA NAYAK	DURGESH NARAYAN RATH	//
		VS	VS	0
166	WP(C)/0026776/2019	STATE OF ODISHA MISS PABITRA RAITA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
167	WP(C)/0026777/2019	STATE OF ODISHA BHAGABAN NAYAK	DURGESH NARAYAN RATH	//
		VS	VS	0
168	WP(C)/0026778/2019	STATE OF ODISHA STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	//
		VS	VS	0
169	WP(C)/0026779/2019	BHAGABAN MOHAPATRA JOSHOY BHUYAN	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
170	WP(C)/0026780/2019	STATE OF ODISHA SADANANDA NAYAK	DURGESH NARAYAN RATH	//
		VS	VS	0

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171	WP(C)/0026781/2019	STATE OF ODISHA SIBO PRASAD DORA VS	PRASANT KUMAR MOHANTY VS	// // 0
172	WP(C)/0026782/2019	STATE OF ODISHA RAMA CHANDRA DAS VS	DURGESH NARAYAN RATH VS	// // 0
173	WP(C)/0026783/2019	STATE OF ODISHA RANJIB KUMAR SAHU VS	TRILOCHAN NANDA VS	// // 0
174	WP(C)/0026784/2019	STATE OF ODISHA GEETANJALI JENA VS	KHIROD K. ROUT VS	// // 0
175	WP(C)/0026785/2019	STATE OF ODISHA MANOJ KUMAR PADHI VS	PRASANTA KUMAR MOHANTY VS	// // 0
176	WP(C)/0026786/2019	STATE OF ODISHA PABITRA MOHAN NAYAK VS	DURGESH NARAYAN RATH VS	// // 0
177	WP(C)/0026787/2019	STATE OF ODISHA DANDAPANI BIRODALAI VS	PRASANTA KUMAR MOHANTY VS	// // 0
178	WP(C)/0026788/2019	STATE OF ODISHA BINOD BIHARI PANIGRAHI VS	DURGESH NARAYAN RATH VS	// // 0
179	WP(C)/0026789/2019	STATE OF ODISHA SANTOSH KUMAR BALIARSINGH VS	PRASANTA KUMAR MOHANTY VS	// // 0
180	WP(C)/0026790/2019	STATE OF ODISHA PUSPANJALI DEVI VS	DURGESH NARAYAN RATH VS	// // 0
181	WP(C)/0026791/2019	STATE OF ODISHA RAJ KISHOR PODH VS STATE OF ODISHA	TRILOCHAN NANDA VS	// // 0 //



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182	WP(C)/0026792/2019	ISWAR HANUMANT VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
183	WP(C)/0026793/2019	STATE OF ODISHA VS NILAMBAR PANDA	SENIOR STANDING COUNSEL (S AND ME) VS	// 0 //
184	WP(C)/0026794/2019	GOURI SHANKAR MAHAPATRO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
185	WP(C)/0026795/2019	SRIDHAR KUMAR PANDA VS STATE OF ODISHA	KHIROD K.ROUT VS	// 0 //
186	WP(C)/0026796/2019	P.KOTESWA RRAO VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
187	WP(C)/0026797/2019	SANJIVAN BAG VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
188	WP(C)/0026798/2019	USHA RANI PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
189	WP(C)/0026799/2019	BHUBANA DANTA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
190	WP(C)/0026800/2019	NAMITA RANIN MAHAPATRO VS STATE OF ODISHA	PRASANTA KU.MOHANTY VS	// 0 //
191	WP(C)/0026801/2019	STATE OF ODISHA VS GAJENDRA SAHU	SENIOR STANDING COUNSEL (S AND ME) VS	// 0 //
192	WP(C)/0026802/2019	YASOBANTA MALLIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
193	WP(C)/0026803/2019	SURATI MISHRA	KHIROD K. ROUT	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0026804/2019	SUDHANSU SEKHAR DAS	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
195	WP(C)/0026805/2019	BHARATI MOHANTY	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0026806/2019	DURYODHAN DAS	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0026807/2019	RANJAN KUMAR PRADHAN	ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0026808/2019	NIRANJAN SAHOO	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
199	WP(C)/0026809/2019	NILAMANI BARIK	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0026810/2019	STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	//
		VS	VS	0
		BALARAM SAHU		//
201	WP(C)/0026811/2019	PRIYABRATA MOHAPATRA	SUBASH CHANDRA PANI	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0026812/2019	GUNABANTA PRADHAN	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0026813/2019	SUBASH CHANDRA GUIN	NARENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0026814/2019	PHAKIRA BEHERA	SUKANTA KUMAR DALAI	//
		VS	VS	0

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205	WP(C)/0026815/2019	STATE OF ODISHA PURNA CHANDRA DAS VS PRINCIPAL SECRETARY, GOVT.LAW DEPT.	M/S.JEEVAN JYOTI MOHANTY VS	// // 0 //
206	WP(C)/0026816/2019	SHASANKA SEKHAR KABIRAJ VS THE STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
207	WP(C)/0026817/2019	UMESH CHANDRA DASH VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
208	WP(C)/0026818/2019	DEBARANJAN NAYAK VS THE AO-CUM-BM,SBI	M/S.RAMAKANTA PANDA VS	// 0 //
209	WP(C)/0026819/2019	GOVINDA MANDAL VS THE STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
210	WP(C)/0026820/2019	BIJAYA KUMAR MOHARANA VS STATE OF ODISHA	B.B. CHAMPATIRAY VS	// 0 //
211	WP(C)/0026821/2019	SUKANTA KUMAR SWAIN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
212	WP(C)/0026822/2019	BISWANATH BARIK VS STATE OF ODISHA	B.B.CHAMPATIRAY VS	// 0 //
213	WP(C)/0026823/2019	MAMATA BEHERA VS STATE OF ODISHA	D.ROUT VS	// 0 //
214	WP(C)/0026824/2019	CHITARANJAN PANDA VS STATE OF ODISHA	B.B. CHAMPATIRAY VS	// 0 //
215	WP(C)/0026825/2019	GAYADHAR MISHRA VS ORISSA ADMINISTRATIVE TRIBUNAL, CUTTACK	P.C.CHHINCHANI VS	// 0 //

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216	WP(C)/0026826/2019	SRIDHAR BARIK VS STATE OF ODISHA	B.B. CHAMPATIRAY VS	// 0 //
217	WP(C)/0026827/2019	SEBANANDA SE VS STATE OF ODISHA	M/S.BIDYADHAR PRADHAN VS	// 0 //
218	WP(C)/0026828/2019	JEEVAN KUMAR MOHANTY VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
219	WP(C)/0026829/2019	PRATYUSA KUMAR DAS VS STATE OF ODISHA	L.K. MOHANTY VS	// 0 //
220	WP(C)/0026830/2019	SYED NASRULLAH ASLAM VS STATE OF ODISHA	MR.I.KHAN VS	// 0 //
221	WP(C)/0026831/2019	PRAKASHLAL SAHA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
222	WP(C)/0026832/2019	BALAKRUSHNA BHOI VS STATE OF ODISHA	L.K. MOHANTY VS	// 0 //
223	WP(C)/0026833/2019	PRAMODA KUMAR DALASINGH VS STATE OF ODISHA	B.B.CHAMPATRAY VS	// 0 //
224	WP(C)/0026834/2019	SURYAKANTA NAYAK VS AUTHORISED OFFICER, ODISHA GRAMYA BANK	HEMANTA KUMAR TRIPATHY VS	// 0 //
225	WP(C)/0026835/2019	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
226	WP(C)/0026836/2019	BISWARAJ PATRA VS STATE OF ODISHA	R.P. DALEI VS	// 0 //
227	WP(C)/0026837/2019	BHABANI PRADHAN	TRILOCHAN DASH	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0026838/2019	BHAJAHARI BINDHANI	MR.D.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0026839/2019	HAREKRUSHNA NAYAK	M/S.SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0026840/2019	RENUKA MISHRA	R.P.DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0026841/2019	RABINARAYAN MOHANTY	M/S.SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0026842/2019	BABU SAHOO	TRILOCHAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0026843/2019	SACHIDANANDA SAHOO	MR.D.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0026844/2019	PRAVAKAR NAIK	M/S.SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0026845/2019	KRUSHNA CHANDRA PANIGRAHI	ULLASH CH. MOHANTY	//
		VS	VS	0
		COMMISSIONER CUM SECY., INDUSTRY DEPTT.		//
236	WP(C)/0026846/2019	ANANTA CHARAN BAL	M/S.BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0026847/2019	SURATH CHOUDHURY	TRILOCHAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0026848/2019	ALIVA KUMARI MOHANTY	M/S.TUKUNA KUMAR MISHRA	//
		VS	VS	0

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		CHANDRAMANI MOHANTY @ CHANDAMANI MOHANTY		//
239	WP(C)/0026849/2019	SRIKANTA KUMAR SAMAL	ULLASH CH. MOHANTY	//
		VS	VS	0
		DEPUTY REGISTRAR, OAT, CUTTACK		//
240	WP(C)/0026850/2019	SOMANATH MALLICK	M/S.BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ORISSA		//
241	WP(C)/0026851/2019	BALARAM DALANAYAK	ULLASH CH. MOHANTY	//
		VS	VS	0
		DEPUTY REGISTRAR, OAT, CUTTACK		//
242	WP(C)/0026852/2019	ALIVA KUMARI MOHANTY	M/S. TUKUNA KUMAR MISHRA	//
		VS	VS	0
		CHANDRAMANI MOHANTY @ CHANDAMANI MOHANTY		//
243	WP(C)/0026853/2019	ABHIMANYU BEHERA	ULLASH CH. MOHANTY	//
		VS	VS	0
		DY. REGISTRAR, OAT, CUTTACK		//
244	WP(C)/0026854/2019	CHHATRAPATI SHREE @ SRI DIBYARANJAN BISWAL	ULLASH CH. MOHANTY	//
		VS	VS	0
		DY. REGISTRAR, OAT, CUTTACK		//
245	WP(C)/0026855/2019	AMIYA ROUT	M/S. SUDHIR KU.MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
246	WP(C)/0026856/2019	DEEPAK KUMAR BHOI	M/S.BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		COLLECTOR, KANDHAMAL		//
247	WP(C)/0026857/2019	BASANT KUMAR MOHAPATRA	CHANDAN KU. MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
248	WP(C)/0026858/2019	GOBARDHAN NAYAK	M/S.GOBARDHAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
249	WP(C)/0026859/2019	SUDHIR KUMAR DAS	M/S.SUJATA JENA	//
		VS	VS	0
		STATE OF ODISHA		//

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250	WP(C)/0026860/2019	DUSMANTA ROUL VS UNION OF INDIA	CHANDAN KU. MISHRA VS	// 0 //
251	WP(C)/0026861/2019	PRAVASINI SAHOO VS THE COLLECTOR, MAYURBHANJ	M/S. S.P.DASH VS	// 0 //
252	WP(C)/0026862/2019	BIPIN BIHARI NAYAK VS STATE OF ODISHA	M/S.DILIP KUMAR SAHU VS	// 0 //
253	WP(C)/0026863/2019	SAMEER KUMAR PATEL VS STATE OF ODISHA	MR.L.N.RAYATSINGH VS	// 0 //
254	WP(C)/0026864/2019	RATNAKAR CHAKRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
255	WP(C)/0026865/2019	SAILENDRA NARAYAN MOHANTY VS COLLECTOR, CTC	M/S.M.R.DHAL VS	// 0 //
256	WP(C)/0026866/2019	KHAME MAJHI VS COLLECTOR, KALAHANDI	M/S.MANAS RANJAN DHAL VS	// 0 //
257	WP(C)/0026867/2019	HIMANSU RANJAN MOHANTY VS STATE OF ODISHA	M/S.PRAFULLA KUMAR RATH VS	// 0 //
258	WP(C)/0026868/2019	SANTOSH SUTAR @ SANTIOS SUTAR VS COLLECTOR, CUTTACK	M/S.M.R.DHAL VS	// 0 //
259	WP(C)/0026869/2019	BALUNKESWAR RANA @ SALUNKESWAR RANA VS COLLECTOR, CUTTACK	M/S.M.R.DHAL VS	// 0 //
260	WP(C)/0026870/2019	BASANTA KUMAR SAHOO VS STATE OF ODISHA	BISWAJIT JENA VS	// 0 //
261	WP(C)/0026871/2019	HEMANTA JENA	M/S.M.R.DHAL	//

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		VS	VS	0
		COLLECTOR, CUTTACK		//
262	WP(C)/0026872/2019	PRAMOD KUMAR PATNAIK	PRAFULLA KUMAR MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0026873/2019	NILAKANTHA SRICHANDAN	CHANDAN KUMAR MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
264	WP(C)/0026874/2019	MAMATA BEHERA	D.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0026875/2019	DEBARAJ DALEI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0026876/2019	SANGRAM MOHANTY	M/S.M.R.DHAL	//
		VS	VS	0
		COLLECTOR,CUTTACK		//
267	WP(C)/0026877/2019	DEBENDRA KUMAR ROUL	CHANDAN KUMAR MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
268	WP(C)/0026878/2019	JANAKI BALLAV PANDA	M/S.SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
269	WP(C)/0026879/2019	Y.RAMA KRISHNA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		INSPECTOR GENERAL OF REGISTRATION, CUTTACK		//
270	WP(C)/0026880/2019	JANAKI BALLAV PANDA	M/S.SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
271	WP(C)/0026881/2019	RAGHUNATH SASMAL	M/S.GOUTAM ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0026882/2019	BANITA SWAIN @ SAMAL	RUDRA NARAYAN PARIJA	//
		VS	VS	0



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273	WP(C)/0026883/2019	STATE OF ODISHA ISWAR CHANDRA BEHERA VS	M/S.P.BEHERA VS	// // 0
274	WP(C)/0026884/2019	ASSISTANT CONSOLIDATION OFFICER, MADHAPUR GOMATI DEI VS	SANGRAM JENA VS	// // 0
275	WP(C)/0026885/2019	STATE OF ODISHA MAMATA NAYAK VS	M/S.A.C.MOHAPATRA VS	// // 0
276	WP(C)/0026886/2019	STATE OF ORISSA KESANA DEHURY VS	M/S.ASWINI KUMAR KARMI VS	// // 0
277	WP(C)/0026887/2019	STATE OF ODISHA ARPITA NAYAK VS	M/S.SUMANTA KUMAR NAYAK VS	// // 0
278	WP(C)/0026888/2019	STATE OF ODISHA BANAMALI SAHOO VS	M/S.SURYA NARAYANN PATNAIK VS	// // 0
279	WP(C)/0026889/2019	STATE GOVERNMENT OF ODISHA JEMAMANI DEHURY VS	G.P.JENA VS	// // 0
280	WP(C)/0026890/2019	STATE OF ODISHA KSHIRODA KUMAR DAS VS	M/S.P.K.SAHOO VS	// // 0
281	WP(C)/0026891/2019	VICE-CHAIRMAN, CUTTACK DEVELOPMENT AUTHORITY MINA KUMARI PATRA VS	M/S.SURYA NARAYANN PATNAIK VS	// // 0
282	WP(C)/0026892/2019	STATE OF ODISHA SANATAN PANDA VS	M/S.SURYA NARAYANN PATNAIK VS	// // 0
283	WP(C)/0026893/2019	STATE GOVERNMENT OF ODISHA M/S.BASANTI AUTOMOBILES VS	PRAVAKAR BEHERA VS	// // 0
		REGISTERING AUTHORITY CUM RTO, CHANDIKHOL		//

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284	WP(C)/0026894/2019	SIBA PRASAD NAYAK VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
285	WP(C)/0026895/2019	PRATAP KUMAR NAYAK VS STATE OF ODISHA	M/S.SURYA NARAYAN PATTNAIK VS	// 0 //
286	WP(C)/0026896/2019	JITENDRA PANI VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
287	WP(C)/0026897/2019	PRUTHIRAJ MAHANANDIA VS STATE OF ODISHA	M/S.A.P.MISHRA VS	// 0 //
288	WP(C)/0026898/2019	KHAGENDRA MALLIK VS STATE OF ODISHA	M/S.G.A.R.DORA VS	// 0 //
289	WP(C)/0026899/2019	MALIK JAHAR ALLI VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
290	WP(C)/0026900/2019	SUMIT ROY CHOUDHURY VS STATE OF ODISHA	M/S.P.C.MISHRA VS	// 0 //
291	WP(C)/0026901/2019	HARIHAR MISHRA VS STATE OF ODISHA	M/S.SURYA NARAYANN PATTNAIK VS	// 0 //
292	WP(C)/0026902/2019	HARIHAR SAHOO VS STATE OF ODISHA	M/S.RAMA CHANDRA RAY VS	// 0 //
293	WP(C)/0026903/2019	GOBINDA CHANDRA ROUL VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
294	WP(C)/0026904/2019	ANNAPURNA PARTTANAIAK VS STATE OF ODISHA	M/S.DR.J.K.LENKA VS	// 0 //
295	WP(C)/0026905/2019	PRAVAT KUMAR JENA	M/S. SURYA NARAYANN PATNAIK	//

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		VS	VS	0
296	WP(C)/0026906/2019	MANAGING DIRECTOR,ODISHA STATE COOPERATIVE BANK LTD. DR.MANOJ KUMAR DEHURY	M/S.DR.J.K.LENKA	//
		VS	VS	0
297	WP(C)/0026907/2019	STATE OF ODISHA M/S BISAL ENTERPRISES	CHANDAN MISHRA	//
		VS	VS	0
298	WP(C)/0026908/2019	UNION OF INDIA SRICHARAN NAYAK	M/S.SURYA NARAYAN PATNAIK	//
		VS	VS	0
299	WP(C)/0026909/2019	STATE OF ODISHA PRASHANTA KUMAR DAS	M/S.DR.J.K.LENKA	//
		VS	VS	0
300	WP(C)/0026910/2019	STATE OF ODISHA DIPTI RANJAN SENAPATI	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
301	WP(C)/0026911/2019	OAT, CUTTACK BENCH , CUTTACK SANTOSH KUMAR SWAIN	M/S.DR.J.K.LENKA	//
		VS	VS	0
302	WP(C)/0026912/2019	SECRETARY AND DIRECTOR, INSTITUTE OF ENGINEERING AND MANAGEMENT,JEYPORE TRIBIKRAM PANDA	CHANDAN MISHRA	//
		VS	VS	0
303	WP(C)/0026913/2019	UNION OF INDIA BRAJA SUNDAR PANDA	M/S.PRASANTA KUMAR NANDA	//
		VS	VS	0
304	WP(C)/0026914/2019	BHUBANESWAR MUNICIPAL CORPORATION RAKESH KUMAR SETHY	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
305	WP(C)/0026915/2019	OAT, CUTTACK BENCH , CUTTACK DILLIP KUMAR PAL	M/S.DR.J.K.LENKA	//
		VS	VS	0
306	WP(C)/0026916/2019	STATE OF ODISHA ARUN KUMAR DAS	M/S. R.N SINGH-2	//
		VS	VS	0

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307	WP(C)/0026917/2019	AUTHORIZED OFFICER, AXIS BANK LTD. PRIYABRATA JENA VS OAT, CUTTACK BENCH , CUTTACK	MAHENDRA KUMAR SAHOO VS	// // 0 //
308	WP(C)/0026918/2019	KAMALA SAHOO VS STATE OF ODISHA	M/S.DR.J.K.LENKA VS	// 0 //
309	WP(C)/0026919/2019	SUNELI KHARA @ PANGI VS RASMA KHORA	PRASANTA KUMAR NANDA VS	// 0 //
310	WP(C)/0026920/2019	SAROJ KUMAR PANDA VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
311	WP(C)/0026921/2019	SANTOSH KUMAR BEHERA VS OAT, CUTTACK BENCH , CUTTACK	MAHENDRA KUMAR SAHOO VS	// 0 //
312	WP(C)/0026922/2019	CHAMPAKALATA PRADHAN VS STATE OF ODISHA	M/S.DR.J.K.LENKA VS	// 0 //
313	WP(C)/0026923/2019	KESHAB CHANDRA BEHERA VS OAT, CUTTACK BENCH , CUTTACK	MAHENDRA KUMAR SAHOO VS	// 0 //
314	WP(C)/0026924/2019	PADMA BHUSAN ROUT VS OAT, CUTTACK BENCH , CUTTACK	MAHENDRA KUMAR SAHOO VS	// 0 //
315	WP(C)/0026925/2019	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
316	WP(C)/0026926/2019	LAXMI DAS VS STATE OF ODISHA	M/S.AMIT PRASAD BOSE VS	// 0 //
317	WP(C)/0026927/2019	RASMITA BEHERA VS OAT, CUTTACK BENCH , CUTTACK	MAHENDRA KUMAR SAHOO VS	// 0 //

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318	WP(C)/0026928/2019	PURNA CHANDRA BEHERA VS THE STATE OF ODISHA	ASHOK PATTANAIAK VS	// 0 //
319	WP(C)/0026929/2019	BANKIM CHAND PATNAIK VS OAT, CUTTACK BENCH , CUTTACK	MAHENDRA KUMAR SAHOO VS	// 0 //
320	WP(C)/0026930/2019	SAPAN KUMAR PANDA VS UNION OF INDIA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
321	WP(C)/0026931/2019	KALYANA KUMAR MOHANTY VS OAT, CUTTACK BENCH , CUTTACK	MAHENDRA KUMAR SAHOO VS	// 0 //
322	WP(C)/0026932/2019	GOPINATH DEV HIGH SCHOOL VS STATE OF ORISSA	SIDHARTHA DAS VS	// 0 //
323	WP(C)/0026933/2019	CHITA RANJAN DASH VS OAT, CUTTACK BENCH , CUTTACK	MAHENDRA KUMAR SAHOO VS	// 0 //
324	WP(C)/0026934/2019	SURENDRA NATH DAS VS ODISHA FOREST DEVELOPMENT CORPORATION LIMITED	M/S.PRASANNA KU.PANDA-3 VS	// 0 //
325	WP(C)/0026935/2019	TIKI @ UMA BHOI VS STATE OF ODISHA	A.PATTANAIAK VS	// 0 //
326	WP(C)/0026936/2019	SASMITA PALAI VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
327	WP(C)/0026937/2019	ANANTA SAHOO VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
328	WP(C)/0026938/2019	LOKANATH PRASAD PALAI VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
329	WP(C)/0026939/2019	SURESH CHANDRA MALLICK	SADASIVA PATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0026940/2019	JIBAN JYOTI MISHRA	M/S.SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0026941/2019	DR.BIJAY KUMAR BEHERA	M/S.SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0026942/2019	GOPA PANDA	B.M.SARANGI	//
		VS	VS	0
		RTO, CUTTACK		//
333	WP(C)/0026943/2019	M/S.SRI.GANESH BRICK MANUFACTURE	M/S.SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0026944/2019	GOPA PANDA	B.M.SARANGI	//
		VS	VS	0
		RTO, CUTTACK		//
335	WP(C)/0026945/2019	PRATIMA BISWAL	M/S.SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		SUBASINI BISWAL		//
336	WP(C)/0026946/2019	BAIJYASMITA BOHIDAR	B.M.SARANGI	//
		VS	VS	0
		RTO, KALAHANDI		//
337	WP(C)/0026947/2019	BALARAM SETHI	SATYAJIT MUKHARJI	//
		VS	VS	0
		THE COLLECTOR, CUTTACK		//
338	WP(C)/0026948/2019	DASHRATHI MURMU	M/S.SEVATI SOREN	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0026949/2019	DAMODAR SAHOO	M/S.S.K.NAYAK-2	//
		VS	VS	0
		THE COMMISSIONER COOPERATIVE SOCIETY		//
340	WP(C)/0026950/2019	NARENDRA KUMAR MOHANTA	B.M.SARANGI	//
		VS	VS	0

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341	WP(C)/0026951/2019	GENERAL MANAGER BISWANATH SETHI VS STATE OF ODISHA	BIMBISAR DASH VS	// // 0 //
342	WP(C)/0026952/2019	BISWAJIT TANTY @ MANDODARI VS STATE OF ODISHA	M/S.ANUPAM DASH VS	// 0 //
343	WP(C)/0026953/2019	PURNA CHANDRA MISHRA VS STATE OF ODISHA	M/S.SAROJ KUMAR DASH VS	// 0 //
344	WP(C)/0026954/2019	DEBASIS SARANGI VS REGIONAL , RESERVE BANK OF INDIA	B.M.SARANGI VS	// 0 //
345	WP(C)/0026955/2019	PRANABANDHU MISHRA VS STATE OF ODISHA	M/S.SAROJ KUMAR DASH VS	// 0 //
346	WP(C)/0026956/2019	M/S AVR INFRATECH PVT. LTD VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
347	WP(C)/0026957/2019	RAJIB LOCHAN BISWAL VS THE COLLECTOR BALASORE	M/S. RAGHUNATHA DASMOHAPATRA VS	// 0 //
348	WP(C)/0026958/2019	ARATI SAMAL VS REGIONAL MANAGER, RESERVE BANK OF INDIA	B.M.SARANGI VS	// 0 //
349	WP(C)/0026959/2019	SHISHIR KUMAR MOHANTY VS STATE OF ODISHA	M/S. PRASANTA KU.PANDA VS	// 0 //
350	WP(C)/0026960/2019	M/S.JAY DURGA TRADING VS DEPUTY COMMISSIOENR OF INCOME TAX, CPC,BENGALURU	M/S.UMESH CH.BEHURA VS	// 0 //
351	WP(C)/0026961/2019	LAXMIKANTA PANDA VS OAT, CUTTACK	DIGAMBARA MISHRA VS	// 0 //

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352	WP(C)/0026962/2019	ABHIMANYU AICH VS STATE OF ODISHA	M/S.GHASIRAM VERMA VS	// 0 //
353	WP(C)/0026963/2019	M/S/ GREEN FIELD SCHOOL, KEONJHAR VS ASST. PF COMMISSIONER, KEONJHAR	BANOJA KUMAR PATTANAIAK VS	// 0 //
354	WP(C)/0026964/2019	RANJAN KUMAR PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
355	WP(C)/0026965/2019	MISS. K. ANURADHA VS OAT, CUTTACK	DIGAMBARA MISHRA VS	// 0 //
356	WP(C)/0026966/2019	LAXMI NARAYAN MOHANTY VS PRESIDING OFFICER, FAMILY COURT,PURI	M/S.SUBHRANSU BHUSAN MOHANTY VS	// 0 //
357	WP(C)/0026967/2019	BISWANATH SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
358	WP(C)/0026968/2019	GANESH CH. PATRA VS OAT, CUTTACK	DIGAMBARA MISHRA VS	// 0 //
359	WP(C)/0026969/2019	RAJANI KISHOR NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
360	WP(C)/0026970/2019	B. JANAKI VS OAT, CUTTACK	DIGAMBARA MISHRA VS	// 0 //
361	WP(C)/0026971/2019	P.LAXMI VS OAT, CUTTACK	DIGAMBARA MISHRA VS	// 0 //
362	WP(C)/0026972/2019	ANANTA RAM PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
363	WP(C)/0026973/2019	SNEHALATA HOTA	M/S.S.K.JOSHI	//



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		VS	VS	0
		STATE OF ORISSA		//
364	WP(C)/0026974/2019	AJAYA KUMAR SETHY	M/S.BASUDEV PUJARI	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0026975/2019	BIJAY KUMAR DAS	NITYANANDA BEHURIA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0026976/2019	BAMADEV SAHOO	M/S.ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0026977/2019	SISIRABALA BEHERA	M/S.ANIL KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0026978/2019	K.BALAJI REDDY	NITYANANDA BEHURIA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0026979/2019	PRASANTA CHOUDHURY	NITYANANDA BEHURIA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0026980/2019	M/S. NO.1 BRICKS	M/S.AMITAV DAS	//
		VS	VS	0
		COLLECTOR-CUM-DM, BALASORE		//
371	WP(C)/0026981/2019	DURYODHAN SAHOO	S.K.DASH	//
		VS	VS	0
		STATE INFORMATION COMMISSION, BBSR		//
372	WP(C)/0026982/2019	SURYA NARAYAN PRASAD BHAGAT	M/S.PRASANTA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0026983/2019	SUBASH MOHAPATRA	J.K. MISHRA 2	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0026984/2019	BHIKARI CHARAN BEHURIA	AMIYA KUMAR TARAI	//
		VS	VS	0

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		THE COMMISSIONER, CONSLD AND SETTLEMENT, CUTTACK		//
375	WP(C)/0026985/2019	PRAKASH CHANDRA PRADHAN	SMT. MADHUMITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
376	WP(C)/0026986/2019	BIMAL KUMAR ROUSTRAY	ABHIRAM SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
377	WP(C)/0026987/2019	PRAKASH KUMAR SETHY	M/S.BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
378	WP(C)/0026988/2019	JAGABANDHU ACHARYA	M/S.RAMAKANTA SARANGI	//
		VS	VS	0
		THE STATE OF ODISHA		//
379	WP(C)/0026989/2019	ASHINI KUMAR RAY	M/S.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
380	WP(C)/0026990/2019	SUDAM CHARAN MEHER	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
381	WP(C)/0026991/2019	DAMAYANTI SAHU	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
382	WP(C)/0026992/2019	SRIPATI PATNAIK	M/S.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
383	WP(C)/0026993/2019	LUCY GRACE TETE	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
384	WP(C)/0026994/2019	MINAKETAN BEHERA	M/S.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
385	WP(C)/0026995/2019	DR. DURGA GUPTA	BIDHADEV ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//

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386	WP(C)/0026996/2019	LILY SRICHANDAN VS STATE OF ODISHA	M/S.ANUP KUMAR PATTNAIK VS	// 0 //
387	WP(C)/0026997/2019	SIDHARTH ANEJA VS UNION OF INDIA	M/S. SABYASACHI MISHRA VS	// 0 //
388	WP(C)/0026998/2019	ANJAN KUMAR PADHI VS STATE OF ODISHA	M/S.S.C.MOHANTY VS	// 0 //
389	WP(C)/0026999/2019	DR. KEERTIDHARA DAS VS OAT, CUTTACK	RAJJEET ROY VS	// 0 //
390	WP(C)/0027000/2019	RABINARAYAN MOHANTY VS STATE OF ODISHA	M/S. SAROJ PADHY VS	// 0 //
391	WP(C)/0027001/2019	BASANTI BEHERA VS STATE OF ODISHA	MR.PRASANTA KUMAR MOHANTY VS	// 0 //
392	WP(C)/0027002/2019	SOUDAMINI PATEL VS STATE OF ODISHA	MR.PRASANTA KUMAR MOHANTY VS	// 0 //
393	WP(C)/0027003/2019	SACHIDANANDA SAHU VS STATE OF ODISHA	M/S. SAROJ PADHY VS	// 0 //
394	WP(C)/0027004/2019	RABINDRA KUMAR PANIGRAHI VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
395	WP(C)/0027005/2019	HEMANT RATH VS STATE OF ODISHA	M/S.AUROVINDA MOHANTY VS	// 0 //
396	WP(C)/0027006/2019	PRAKASH CHANDRA BARAL VS STATE OF ORISSA	M/S.PANCHANAN SAHOO VS	// 0 //
397	WP(C)/0027007/2019	BANSIDHAR BHANJA	M/S.SAROJ PADHY	//

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		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0027008/2019	BINATA PRADHAN	SUMANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0027009/2019	RUCHISHREE SAHOO	SUSANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0027010/2019	ARJUN MOHAN BEHERA	M/S.SAROJ PADHY	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0027011/2019	PRAMILA DEVI @ PRAMILA AGARWAL	M/S.PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0027012/2019	NIRULATA MISHRA	M/S.B.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0027013/2019	TRIPURA DEHURY	M/S.SAROJ PADHY	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0027014/2019	SRIDHARA PRADHAN	M/S.SADASIVA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0027015/2019	BHABANISANKAR PANDA	M/S.SADASIVA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0027016/2019	KAMALA KUMARI SWAIN	M/S.DINESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0027017/2019	PRAVAKAR NAYAK	M/S.SARBESWAR BEHERA	//
		VS	VS	0
		STATE OF ORISSA		//
408	WP(C)/0027018/2019	GOURANGA CHARAN SAHOO	M/S.SAMIR KUMAR BEHERA	//
		VS	VS	0

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409	WP(C)/0027019/2019	STATE OF ODISHA SUVENDU KUMAR JENA VS	M/S.MANOJ KUMAR PANDA VS	// // 0
410	WP(C)/0027020/2019	STATE OF ODISHA M/S.TRIVENI CIVI-TECH PRIVATE LTD. VS	KANANBALA ROY CHOUDHURY VS	// // 0
411	WP(C)/0027021/2019	THE EXECUTIVE ENGINEER,RURAL WORKS DIVISION SAROJA KUMAR NANDA VS	M/S.RANJIT MOHANTY VS	// // 0
412	WP(C)/0027022/2019	STATE OF ODISHA SUSANTA KUMAR KAR VS	M/S.SIBA NARAYAN BISWAL VS	// // 0
413	WP(C)/0027023/2019	THE STATE OF ODISHA PRABHASINI PARIDA VS	JANAKI KANTA MAHAPATRA VS	// // 0
414	WP(C)/0027024/2019	STATE OF ODISHA LATIKA SUNDARI ROUT VS	DURGESH NARAYAN RATH VS	// // 0
415	WP(C)/0027025/2019	STATE OF ORISSA SWARUP NAIK VS	DURGESH NARAYAN RATH VS	// // 0
416	WP(C)/0027026/2019	STATE OF ORISSA AFROZA BEGUM VS	MD. G. MADANI VS	// // 0
417	WP(C)/0027027/2019	STATE OF ODISHA MANAS KUMAR DWIBEDY VS	DURGESH NARAYAN RATH VS	// // 0
418	WP(C)/0027028/2019	STATE OF ORISSA SWAPNESWAR GOCHHAYAT VS	DURGESH NARAYAN RATH VS	// // 0
419	WP(C)/0027029/2019	STATE OF ORISSA SARAT CHANDRA SINGH VS STATE OF ODISHA	M/S. BHOJARAJ SETH VS	// // 0 //

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420	WP(C)/0027030/2019	BINAYA KUMAR BISWAL VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
421	WP(C)/0027031/2019	SATRUGHAN SITHA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
422	WP(C)/0027032/2019	KAMAL @ KUMAR ALLI VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
423	WP(C)/0027033/2019	GANESH CH.SAHU VS STATE OF ODISHA	M/S.B.P.PANDA VS	// 0 //
424	WP(C)/0027034/2019	SRIKANTA SAHU VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
425	WP(C)/0027035/2019	SANJIB KUMAR NAYAK VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
426	WP(C)/0027036/2019	M/S.ITAS G.PHARMA VS STATE OF ODISHA	MILAN KANUNGO VS	// 0 //
427	WP(C)/0027037/2019	BASANTI DEHURY VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
428	WP(C)/0027038/2019	BOUDH CO-OPERATIVE CENTRAL BANK LTD/M/S.BAIDHAR SAHOO VS STATE OF ODISHA	VS	// 0 //
429	WP(C)/0027039/2019	DUSMANTA KUMAR MOHAPATRA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
430	WP(C)/0027040/2019	JOGESWAR DEHURY VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
431	WP(C)/0027041/2019	MAMATA MOHANTY	SUSANTA KUMAR TRIPATHY	//

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		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0027042/2019	ADWAITA KUMAR PANDA	M/S.T.R.MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0027043/2019	AMULYA KUMAR MALIK	M/S.TRILOCHAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0027044/2019	SUBRAT KUMAR RATH	NIRA SUNDAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0027045/2019	RINA ROUT	SUSANTA KUMAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0027046/2019	BIRANCHI MOHAPATRA	NIRA SUNDAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0027047/2019	PRASANA KUMAR BISWAL	M/S.SANTOSH KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0027048/2019	SRIDHAR KUMAR SAHOO	M/S.K.C.RAJGURU	//
		VS	VS	0
		SUPERINTENDING ENGINEER( ELECT.)		//
439	WP(C)/0027049/2019	MONALISHA PRADHAN	SUSHANTA KUMAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0027050/2019	RASANANDA ROUT	M/S.A.K.SARANGI	//
		VS	VS	0
		BRANCH MANAGER CUTTACK CENTRAL COOPERATIVE BANK		//
441	WP(C)/0027051/2019	ANNAPURNA BIHAREE	M/S.SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0027052/2019	BIJAYANANDA MAHAPATRA	M/S.M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
		VS	VS	0

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443	WP(C)/0027053/2019	STATE OF ODISHA PABITRA MOHAN MAHANTA VS	PRATAP CHANDRA MISHRA VS	// // 0
444	WP(C)/0027054/2019	STATE OF ODISHA SIBANI MITRA VS	M/S.JYOTIRMAYA GUPTA VS	// // 0
445	WP(C)/0027055/2019	THE MAYOR, CUTTACK MUNICIPAL CORPORATION RABINDRA KUMAR BARICK VS	M/S.SATYAJIT SAMAL VS	// // 0
446	WP(C)/0027056/2019	STATE OF ODISHA BIMALA SWAIN VS	M/S.S.K.SAMAL VS	// // 0
447	WP(C)/0027057/2019	STATE OF ORISSA DINABANDHU SAHOO VS	SHARMISTHA SAMAL VS	// // 0
448	WP(C)/0027058/2019	STATE OF ODISHA GAYATRI BALABANTARAY VS	M/S.BANSHIDHAR BAUG VS	// // 0
449	WP(C)/0027059/2019	BANK OF INDIA RABINDRANATH SAHU VS	RANJIT MOHANTY VS	// // 0
450	WP(C)/0027060/2019	STATE OF ODISHA ARUNA KUMAR DEHURY VS	SHARMISTHA SAMAL VS	// // 0
451	WP(C)/0027061/2019	STATE OF ODISHA BHAGABAN SAHOO VS	M/S.SURYA NARAYAN PATNAIK VS	// // 0
452	WP(C)/0027062/2019	STATE GOVT.OF ODISHA BIBHUTI BHUSAN BEHERA VS	RANJIT MOHANTY VS	// // 0
453	WP(C)/0027063/2019	STATE OF ODISHA D.RAMA RAO VS	RANJIT MOHANTY VS	// // 0
		STATE OF ODISHA		//



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454	WP(C)/0027064/2019	MUKUNDA PRASAD MISRA VS STATE OF ODISHA	S.C.ACHARYA VS	// 0 //
455	WP(C)/0027065/2019	UGRASEN NAIK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //
456	WP(C)/0027066/2019	AMAR BIKRAM DAS VS STATE OF ODISHA	SURYA NARAYANN PATNAIK VS	// 0 //
457	WP(C)/0027067/2019	MULCHAND PANDEY VS EXECUTIVE OFFICER, JHARSUGUDA	SANJEEV UDGATA VS	// 0 //
458	WP(C)/0027068/2019	MADHUSUDAN SAHOO VS THE MANAGER BANKING OMBUDSMAN	M/S.A.K.RAY VS	// 0 //
459	WP(C)/0027069/2019	HEMALATA BOITAI VS STATE OF ODISHA	M/S.CHANDRAKANTA NAYAK VS	// 0 //
460	WP(C)/0027070/2019	NILAKANTHA MOHANTY VS SECRETARY TO GOVT.	CHITTA RANJAN PATTANAIAK VS	// 0 //
461	WP(C)/0027071/2019	IMRAN KHAN VS ODISHA ADMINISTRATIVE TRIBUNAL	M/S.SUBHASREE MOHANTY VS	// 0 //
462	WP(C)/0027072/2019	PARTHA PRATIMA SARANGI VS COLLECTOR,PURI	M/S.SURESH KUMAR CHOUDHURY VS	// 0 //
463	WP(C)/0027073/2019	TOPI CHANDRA BHOI VS STATE OF ODISHA	M/S.P.K.DAS VS	// 0 //
464	WP(C)/0027074/2019	DILLIP KUMAR MARTHA VS SECRETARY TO GOVT.	RABINDRA KUMAR PATTNAIK VS	// 0 //
465	WP(C)/0027075/2019	DILIP KUMAR MOHANTY	M/S.SURESH KUMAR CHOUDHURY	//

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		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0027076/2019	NIHAR RANJAN BEHURA	S.P.DAS	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL		//
467	WP(C)/0027077/2019	NILAMADHAB NANDA	M/S.DEEPAN MOHANTY	//
		VS	VS	0
		THE MANAGING DIRECTOR, ODISHA GRAMYA BANK		//
468	WP(C)/0027078/2019	RAJKISHORE ACHARYA	M/S. PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0027079/2019	BRUNDABAN KAMILA	AUROVINDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0027080/2019	DEBENDRANATH SAHOO	M/S. PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0027081/2019	GENESIS ENGINEERING	M/S.JATINDRA KUMAR MOHAPATRA	//
		VS	VS	0
		ADDL. COMMISSIONER OF CT AND GST-CUM-APPELLATE AUTHORITY		//
472	WP(C)/0027082/2019	PREMANJALI BEHURA	M/S.JATINDRA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE ADMINISTRATIVE TRIBUNAL, CUTTACK BENCH		//
473	WP(C)/0027083/2019	PAIKSHIT CHARAN MOHANTY	KSHETRABASI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0027084/2019	RAMANI RANJAN PATTJOSHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0027085/2019	AMAR JYOTI JENA	M/S.BIJAYA KUMAR PARIDA-2	//
		VS	VS	0
		AUTHORIZED OFFICER,SYNDICATE BANK		//
476	WP(C)/0027086/2019	HARI SUNA	KSHETRABASHI MOHANTY	//
		VS	VS	0

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477	WP(C)/0027087/2019	STATE OF ODISHA HARISH CHANDRA BHUYAN VS ODISHA ADMINISTRATIVE TRIBUNAL	M/S.PRADEEP KUMAR MAHAPATRA VS	// // 0 //
478	WP(C)/0027088/2019	MINATI MOHAPATRA VS ODISHA ADMINISTRATIVE TRIBUNAL	PRADEEP KUMAR MAHAPATRA VS	// 0 //
479	WP(C)/0027089/2019	RANJIT KUMAR ROUT VS STATE OF ODISHA	KSHETRABASHI MOHANTY VS	// 0 //
480	WP(C)/0027090/2019	ASHOK KUMAR DAS VS ODISHA ADMINISTRATIVE TRIBUNAL	PRADEEP KUMAR MAHAPATRA VS	// 0 //
481	WP(C)/0027091/2019	BIGYAN KUMAR BISWAL VS STATE OF ODISHA	SEETARAM JENA VS	// 0 //
482	WP(C)/0027092/2019	SATYABHAMA JENA VS ODISHA ADMINISTRATIVE TRIBUNAL	PRADEEP KUMAR MAHAPATRA VS	// 0 //
483	WP(C)/0027093/2019	ARUN KUMAR BEHERA VS ODISHA ADMINISTRATIVE TRIBUNAL	PRADEEP KUMAR MAHAPATRA VS	// 0 //
484	WP(C)/0027094/2019	SURESH CHANDRA MOHANTY VS ODISHA ADMINISTRATIVE TRIBUNAL	PRADEEP KUMAR MAHAPATRA VS	// 0 //
485	WP(C)/0027095/2019	SARBESWAR ACHARYA VS ODISHA ADMINISTRATIVE TRIBUNAL	PRADEEP KUMAR MAHAPATRA VS	// 0 //
486	WP(C)/0027096/2019	SRUTIDHAR PRADHAN VS STATE OF ORISSA	SHASHI BHUSAN JENA VS	// 0 //
487	WP(C)/0027097/2019	SUDHANSU SEKHAR NAYAK VS STATE OF ORISSA	SHASHI BHUSAN JENA VS	// 0 //

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488	WP(C)/0027098/2019	BALUNKESWAR ROUT VS STATE OF ORISSA	SHASHI BHUSAN JENA VS	// 0 //
489	WP(C)/0027099/2019	PRAFULLA KU.KHATUA VS STATE OF ORISSA	SHASHI BHUSAN JENA VS	// 0 //
490	WP(C)/0027100/2019	MAHESWAR PATRA VS ODISHA ADMINISTRATIVE TRIBUNAL	PRADEEP KUMAR MAHAPATRA VS	// 0 //
491	WP(C)/0027101/2019	GAYADHAR BEHERA VS STATE OF ORISSA	SHASHI BHUSAN JENA VS	// 0 //
492	WP(C)/0027102/2019	PRAMOD KUMAR NAYAK VS ODISHA ADMINISTRATIVE TRIBUNAL	PRADEEP KUMAR MAHAPATRA VS	// 0 //
493	WP(C)/0027103/2019	ABHAYA KU.PARIDA VS STATE OF ORISSA	SHASHI BHUSAN JENA VS	// 0 //
494	WP(C)/0027104/2019	RABINDRANATH JENA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
495	WP(C)/0027105/2019	MADHUSUDAN SAMANTARAYA VS ODISHA ADMINSITRATIVE TRIBUNAL	PRADEEP KUMAR MAHAPATRA VS	// 0 //
496	WP(C)/0027106/2019	GOKUL CHANDRA JENA VS ODISHA ADMINISTRATIVE TRIBUNAL	PRADEEP KUMAR MAHAPATRA VS	// 0 //
497	WP(C)/0027107/2019	ANIL KU.NANDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
498	WP(C)/0027108/2019	KARTIKA BEHERA VS ODISHA ADMINISTRATIVE TRIBUNAL	PRADEEP KUMAR MAHAPATRA VS	// 0 //
499	WP(C)/0027109/2019	GIRIJA SANKAR PATNAIK	SHASHI BHUSAN JENA	//

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		VS	VS	0
		STATE OF ODISHA		//
500	WP(C)/0027110/2019	SANTOSH KUMAR NAYAK	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL		//
501	WP(C)/0027111/2019	SUBHASHREEE PATRO	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
502	WP(C)/0027112/2019	GHASIRAM MAHANA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL		//
503	WP(C)/0027113/2019	SANTIRAM JENA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
504	WP(C)/0027114/2019	BIHARI JI PRESSURE VESSELS PVT LTD	SARADA PRASANNA SARANGI	//
		VS	VS	0
		MINISTRY OF CONSUMER AFFAIRS		//
505	WP(C)/0027115/2019	VIDUSHI VINCOM LTD	SATYA SINDHU KASHYAP	//
		VS	VS	0
		UNION OF INDIA		//
506	WP(C)/0027116/2019	GOLAM HOSEN KHAN	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
507	WP(C)/0027117/2019	ASHOK KU.BAYARI	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
508	WP(C)/0027118/2019	GANGADHAR SETHI	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
509	WP(C)/0027119/2019	K.NARAYAN MURTY	M/S.SADASIV PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
510	WP(C)/0027120/2019	SHYAM SUNDAR PATNAIK	SHASHI BHUSAN JENA	//
		VS	VS	0

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511	WP(C)/0027121/2019	STATE OF ODISHA ALEKHA KU.BARIK VS	SHASHI BHUSAN JENA VS	// // ()
512	WP(C)/0027122/2019	STATE OF ODISHA RAJ ANAND INFRASTRUCTURE PVT. LTD. VS	M/S.PRADIPTA VARMA VS	// // ()
513	WP(C)/0027123/2019	STATE OF ODISHA SWAPNA MOHANTY VS	SHASHI BHUSAN JENA VS	// // ()
514	WP(C)/0027124/2019	STATE OF ODISHA RAJ ANAND INFRASTRUCTURE PVT.LTD. VS	M/S.PRADIPTA VARMA VS	// // ()
515	WP(C)/0027125/2019	STATE OF ODISHA SURESH CH.DASH VS	PRABODHA CH. NAYAK VS	// // ()
516	WP(C)/0027126/2019	STATE OF ODISHA RAJ ANAND INFRASTRUCTURE PVT.LTD. VS	M/S.PRADIPTA VARMA VS	// // ()
517	WP(C)/0027127/2019	STATE OF ODISHA RAJ ANAND INFRASTRUCTURE PVT.LTD. VS	M/S.PRADIPTA VARMA VS	// // ()
518	WPCRL/0000129/2019	STATE OF ODISHA BHARATI BEHERA VS	RAMANI KANTA PATTANAIAK VS	// // /0 ()
519	ABLAPL/0019195/2019	STATE OF ODISHA SUKUMAR SEJAPADA VS	S.P.DASH VS	// // KULIANA /119 /2019 ()
520	ABLAPL/0019196/2019	STATE OF ODISHA DEEPAK JENA @ DIPANG @ DIPEI VS	ARIJEET MISHRA VS	// // JAJPUR ROAD /359 /2015 ()
521	ABLAPL/0019197/2019	STATE OF ODISHA BANA @ JYOTI RANJAN KANDHI VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	// // NIMAPADA /305 /2019 () //

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522	ABLAPL/0019198/2019	RAMA @ RAMA CHANDRA SAHOO VS STATE OF ODISHA	SOUBHAGYA KU DASH VS	ANANDAPUR /237 /2019 () //
523	ABLAPL/0019199/2019	SHIBA JENA @ SHIBA KUMAR JENA VS STATE OF ODISHA	R.N.MOHANTY VS	DELANGA /218 /2019 () //
524	ABLAPL/0019200/2019	LIPA @ PRAHALLAD SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	NIHALPRASAD /99 /2019 () //
525	ABLAPL/0019201/2019	SUNI @ MUNI @ SUNIL NAYAK @ SUNIL GHADGAL VS STATE OF ODISHA	OPAL KRISHNA BEHERA VS	CHAMAKHANDI /136 /2019 () //
526	ABLAPL/0019202/2019	RAJ KISHORE @ RAJU KANDI VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	NIMAPADA /305 /2019 () //
527	ABLAPL/0019203/2019	PRATIMA MALLICK @ MALLIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	MANGALPUR /358 /2019 () //
528	ABLAPL/0019204/2019	MANDIRA PODHA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARGARH SADAR /218 /2019 () //
529	ABLAPL/0019205/2019	DHANESWAR BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	NISCHINTAKOILI /141 /2019 () //
530	ABLAPL/0019206/2019	BANSIDHAR BARIK VS STATE OF ODISHA	CHEERA RANJAN SATPATHY VS	SALIPUR /353 /2019 () //
531	ABLAPL/0019207/2019	KARTIK JENA @ KARTIK DAS VS STATE OF ODISHA	JAYANTA KU MAJHI VS	KHANTAPADA /369 /2019 () //
532	ABLAPL/0019208/2019	BASANTI PALAI VS STATE OF ODISHA	JAYANTA KU MAJHI VS	BALASORE TOWN /286 /2019 () //
533	ABLAPL/0019209/2019	LAXMI KANTA PATTANAIAK	RAVI SHANKAR SAMAL	BIDANASI /195 /2019

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		VS	VS	()
534	ABLAPL/0019210/2019	STATE OF ODISHA SUDARSAN MAJHI	PRAVASH CH. JENA	// / /0
		VS	VS	()
535	ABLAPL/0019211/2019	STATE OF ODISHA MANMATH MAJHI	PRAVASH CH. JENA	// / /0
		VS	VS	()
536	ABLAPL/0019212/2019	STATE OF ODISHA NAIBA GIRI @ LAMOBODAR GIRI	PRAVASH CH JENA	// / /0
		VS	VS	()
537	ABLAPL/0019213/2019	STATE OF ODISHA MALATI SETHI	PRAVASH CH. JENA	// BALIAPAL /186 /2019
		VS	VS	()
538	ABLAPL/0019214/2019	STATE OF ODISHA SISHIRA SWAIN	AJIT KUMAR PANDA	// BUGUDA /231 /2014
		VS	VS	()
539	ABLAPL/0019215/2019	STATE OF ODISHA TAPAN KUMAR SETHI	B.S.DASPARIDA	// BANAPUR P.S. /246 /2014
		VS	VS	()
540	ABLAPL/0019216/2019	STATE OF ODISHA SURENDRA CHAMPATI @ SURENDRA KUMAR PANDA	PRADEEP KUNDHAL	// KANAS /117 /2019
		VS	VS	()
541	ABLAPL/0019217/2019	STATE OF ODISHA MANOJ BOHIDAR	S.K.JOSHI	// KANTABANJI /287 /2019
		VS	VS	()
542	ABLAPL/0019218/2019	STATE OF ODISHA PRATAP CHANDRA PANDA	PRADEEP KUMAR KUNDU	// BIRIDI PS /150 /2019
		VS	VS	()
543	ABLAPL/0019219/2019	STATE OF ODISHA BIJAY GIRI @ BISWANATH GIRI	PRAVASH CH. JENA	// / /0
		VS	VS	()
544	ABLAPL/0019220/2019	STATE OF ODISHA SUDHIR KUMAR MAJHI	PRAVASH CH JENA	// / /0
		VS	VS	()



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545	ABLAPL/0019221/2019	STATE OF ODISHA NILAMBAR GIRI @ RADHAKRUSHNA GIRI VS	PRAVASH CH JENA VS	// / /0 ()
546	ABLAPL/0019222/2019	STATE OF ODISHA CHHUTU @ HRUSHIKESH MOHANTA VS	AMARENDRA PRASAD RAY VS	// KULIANA /35 /2019 ()
547	ABLAPL/0019223/2019	STATE OF ODISHA MANAS KUMAR PANDA VS	RABINDRANATH PRUSTY VS	// KHANDAPARA /222 /2019 ()
548	ABLAPL/0019224/2019	STATE OF ODISHA BHAWAN SINGH VS	SANTOSH KUMAR KANUNGO VS	// JHIRPANI P.S. /112 /2019 ()
549	ABLAPL/0019225/2019	STATE OF ODISHA AMAR NAIK VS	ARUN KUMAR DAS VS	// NARASINGHPUR /18 /2016 ()
550	ABLAPL/0019226/2019	STATE OF ODISHA DEBIKA PRASAD MOHANTY VS	SANTOSH KUMAR KANUNGO VS	// JHIRPANI P.S. /112 /2019 ()
551	ABLAPL/0019227/2019	STATE OF ODISHA BICHHA SAMAL VS	KALPATARU MISHRA VS	// SALIPUR /298 /2019 ()
552	ABLAPL/0019228/2019	STATE OF ODISHA RAJENDRA BADARA VS	CHHABI BEHERA VS	// / /0 ()
553	ABLAPL/0019229/2019	STATE OF ODISHA LOKA @ KOKANATH PRASAD DHAL VS	CHHABI BEHERA VS	// SAHID NAGAR P.S. /629 /2019 ()
554	ABLAPL/0019230/2019	STATE OF ODISHA TAPAN KUMAR BISWAL VS	SATYA RANJAN MULIA VS	// MOTANGA /190 /2019 ()
555	ABLAPL/0019231/2019	STATE OF ODISHA S.SUDARSAN REDDY VS STATE OF ODISHA	SUSANTA KUMAR PRADHAN-1 VS	// CHAMAKHANDI /130 /2019 () //

**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
556	ABLAPL/0019232/2019	CHANDRAMANI SAHU VS STATE OF ODISHA	MANAS CHAND VS	KESINGA /379 /2019 () //
557	ABLAPL/0019233/2019	SANTANU KUMAR BARAD VS STATE OF ODISHA	MANAS CHAND VS	RANPUR /270 /2019 () //
558	ABLAPL/0019234/2019	BALIA @ BALABHADRA NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /213 /2019 () //
559	ABLAPL/0019235/2019	ACHYUT KUMAR SAHOO VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	KUAKHIA /357 /2019 () //
560	ABLAPL/0019236/2019	SUBASINI BARIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	NALCO /132 /2019 () //
561	ABLAPL/0019237/2019	SUBASH SAHU VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	//0 () //
562	ABLAPL/0019238/2019	SANU SINDERI VS STATE OF ODISHA	SAMVIT MOHANTY VS	POTTANGI /113 /2019 () //
563	ABLAPL/0019239/2019	NIRANJAN MUDULI VS STATE OF ODISHA	MAHES DAS VS	CAPITAL P.S. /427 /2019 () //
564	ABLAPL/0019240/2019	PINKU NAYAK VS STATE OF ODISHA	MAHES DAS VS	SATYABADI /243 /2018 () //
565	ABLAPL/0019241/2019	RABINDRA KUMAR PADHI VS STATE OF ODISHA	SOUMYA MISHRA VS	KEONJHAR TOWN /363 /2019 () //
566	ABLAPL/0019242/2019	PRAMOD PRADHAN VS STATE OF ODISHA	S.K.NAYAK VS	TITILAGARH /207 /2013 () //
567	ABLAPL/0019243/2019	PAPU @ ISHAN DASH	KASHINATH PATTNAIK	CUTTACK SADAR /587 /2019

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/12/2019**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0019244/2019	SUVENDU SATPATHY	RADHIKA RANJAN BHATTACHARYA	MANCHESWAR P.S. /507 /2019
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0019245/2019	BIDYADHAR NAYAK	SATYANARAYAN MISHRA-4	BASUDEVPUR /229 /2019
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0019246/2019	MURALIDHAR BEHERA	BIBHUTI KESHARI BISWAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0019247/2019	GITANJALI MANDAL	RAMAKANTA PRADHAN	MARINE PST TALCHUA /72 /2019
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0019248/2019	TAPAS KUMAR DAS	J.K.KHUNTIA	BASTA /382 /2019
		VS	VS	()
		STATE OF ODISHA		//
573	ABLAPL/0019249/2019	KANCHANA TARAI	DIBYAJYOTI SAHOO	BALICHANDRAPUR /308 /2019
		VS	VS	()
		STATE OF ODISHA		//
574	ABLAPL/0019250/2019	AMIYA BEHERA @ NIRANJAN BEHERA	DINESH KUMAR PATRA	KAPTIPADA /189 /2019
		VS	VS	()
		STATE OF ODISHA		//
575	ABLAPL/0019251/2019	NILAMBARA BAGARTY	SURYAKANTA DWIBEDI	BELPARA /242 /2019
		VS	VS	()
		STATE OF ODISHA		//
576	ABLAPL/0019252/2019	SANKAR BEHERA	B.S.RAYAGURU	BARAMBA /246 /2019
		VS	VS	()
		STATE OF ODISHA		//
577	ABLAPL/0019253/2019	RAJESH KUMAR MOHARANA	PRATAP KUMAR MOHANTY	KUMBHARAPARA /229 /2019
		VS	VS	()
		STATE OF ODISHA		//
578	ABLAPL/0019254/2019	ABHINASH JENA @ TOFAN JENA	BHABANI PRASAD SAMAL	KUJANGA /276 /2019
		VS	VS	()

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/12/2019

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
579	ABLAPL/0019255/2019	STATE OF ODISHA BRAJAMOHAN KHILLAR VS	SANJIT KUMAR DAS VS	// BHADRAK TOWN /14 /2019 ()
580	ABLAPL/0019256/2019	STATE OF ODISHA DEBENDRA BISWAL VS	SAMARENDRA BAHADUR VS	// CHANDABALI /266 /2019 ()
581	ABLAPL/0019257/2019	STATE OF ODISHA SAYED SAMMIM QUADARI VS	BHARAT JALLI VS	// KHURDA P.S. /459 /2019 ()
582	ABLAPL/0019258/2019	STATE OF ODISHA NAGEN PRADHAN VS	TANMAYA KUMAR MOHANTY VS	// KISHORENGAR /139 /2019 ()
583	ABLAPL/0019259/2019	STATE OF ODISHA ARJUNA KHARSEL VS	PRASANNA KU. PARHI VS	// MURIBAHAL /240 /2019 ()
584	ABLAPL/0019260/2019	STATE OF ODISHA SUDHANSU BARAL @ JITU VS	SURYA NARAYAN MISHRA VS	// KANAS /139 /2019 ()
585	ABLAPL/0019261/2019	STATE OF ODISHA KIRANBALA NAYAK VS	HAREKRUSHNA DASH VS	// HINJILI (ASKA) /256 /2017 ()
586	ABLAPL/0019262/2019	STATE OF ODISHA PARSURAM GOUDA VS	SOUMENDRA KUMAR NAYAK VS	// CHOUDWAR /466 /2019 ()
587	ABLAPL/0019263/2019	STATE OF ODISHA LODHA @ SANTOSH BINDHANI VS	AKSHAYA KUMAR PANDEY VS	// RAIBANIA /79 /2019 ()
588	ABLAPL/0019264/2019	STATE OF ODISHA RAJ KUMAR DAS VS	SUBHENDU KUMAR PARIDA VS	// MARSHAGHAI /183 /2019 ()
589	WPC(OAC)/0000165/2015	STATE OF ODISHA NARAYAN PANDEY VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// // () //

**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
590	WPC(OAC)/0001629/2015	PRASANTA KUMAR NAYAK VS STATE OF ODISHA	SASWAT DAS VS	// 0 //
591	WPC(OAC)/0003575/2015	SUSANTA KUMAR BISWAL VS STATE OF ORISSA	DEEPALI MAHAPATRA VS	// 0 //

# ORISSA HIGH COURT

MISC CASES FILED on :18/12/2019

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2019 WPC(OAC)/1629/2015	PRASANTA KUMAR NAYAK-MP	SASWAT DAS
2	113/2019 TRPCRL/124/2019	PRITI @ KUIL MOHAPATRA-MP	SIDHARTHA PRASAD DAS
3	193/2019 RFA/138/2008	BHAGABAN SWAIN-MP	M/S.S.P.MISRA
4	252/2019 MATA/174/2019	LABANYA PATY-MP	ANUP KU.PATTNAIK
5	252/2019 SA/307/1990	SMT.KHETRAMANI-MP	M/S.P.K.PARIDA
6	253/2019 MATA/175/2019	BAMAN CHARAN BHOI-MP	KARUNAKAR RATH
7	254/2019 MATA/166/2019	SMRUTIMALA DASH-MP	M/S.D.MOHANTY
8	337/2019 CONTC/1099/2018	JAYA PRAKASH MOHANTY-MP	M/S.MILAN KANUNGO
9	337/2019 RVWPET/53/2003	CUTTACK CLUB-MP	M/S.S.PADHI
10	338/2019 RVWPET/53/2003	CUTTACK CLUB-MP	M/S.S.PADHI
11	348/2019 CMAPL/864/2019	SHANKARLAL PATWARI-MP	AJIT KU.TRIPATHY
12	355/2019 CRLMP/716/2018	DR.AMAR KUMAR BHAGAT-MP	M/S.GOURIMOHAN RATH
13	357/2019 CRLMP/1474/2019	RANISH DHAL-MP	M/S.PRAMOD CH.SEJPADA
14	358/2019 CRLMP/1787/2019	SUNITA SAHU-MP	SIDHESWAR MOHANTY
15	477/2019 TRP(C)/434/2019	AJIT KU.PRADHAN-MP	TUSAR KUMAR MISHRA
16	519/2019 RPFAM/306/2019	SIBA SANKAR DASH-MP	SOUBHAGYA KUMAR DASH
17	520/2019 RPFAM/306/2019	SIBA SANKAR DASH-MP	SOUBHAGYA KUMAR DASH
18	521/2019 RPFAM/206/2017	SWETA AGARWAL@BAGLA-MP	M/S.RABINDRA KU.PRUSTY
19	522/2019 RPFAM/308/2019	GOURANGA CHARAN MALLICK-MP	M/S.L.BHUYAN
20	523/2019 RPFAM/308/2019	GOURANGA CHARAN MALLICK-MP	M/S.L.BHUYAN
21	524/2019 RPFAM/309/2019	HIMANTINI MANJARI SETHI@HIMANTINI MANJARI SETHI	PANJABI SARATHI DAS
22	1045/2019 RSA/433/2007	BIRANCHI N.TRIPATHY-MP	
23	1046/2019 RSA/3/2014	KAMINI DEI@PRADHAN-MP	M/S SIDHARTHA MISHRA(1),R.R.MOHANTY
24	1047/2019 RSA/3/2014	KAMINI DEI@PRADHAN-MP	M/S SIDHARTHA MISHRA(1),R.R.MOHANTY
25	1048/2019 RSA/372/2019	PITAMBAR BARIK-MP	ANAM CHARAN PANDA
26	1049/2019	BRAJA MOHAN CHAND-MP	BHASKAR CHANDRA PANDA

27	RSA/49/2019 1049/2019 WA/639/2019	SARATA CHANDRA PARADHAN-MP	PRAKASH KUMAR MISHRA
28	1050/2019 RSA/373/2019	DHRUBA CHARAN BILASH-MP	M/S.N.K.SAHU
29	1051/2019 WA/646/2019	ITISHREE DAS-MP	AMIT KUMAR NATH
30	1052/2019 WA/665/2019	PUSPALATA SAHOO-MP	M/S.J.K.LENKA
31	1053/2019 RSA/374/2019	B.PRAKASH RAO-MP	SATYANAJRAYAN MOHAPATRA
32	1053/2019 WA/667/2019	NAVODAYA YOUTH ASSOCIATION-MP	SUBHASHREE MOHANTY
33	1054/2019 RSA/374/2019	B.PRAKASH RAO-MP	SATYANAJRAYAN MOHAPATRA
34	1054/2019 WA/668/2019	REGIONAL PROVIDENT FUND COMMISSIONER,ORISSA-MP	SHIR SUNDAR MOHANTY
35	1055/2019 WA/669/2019	BHAGIRATHI BEHERA-MP	DHULIRAM PATTNAIK
36	1191/2019 CRLREV/337/2019	UDAY SANKAR PATHAK-MP	ANUP KUMAR PATTNAIK
37	1192/2019 CRLREV/338/2019	UDAY SANKAR PATHAK-MP	ANUP KUMAR PATTNAIK
38	1193/2019 CRLREV/872/2019	ABHIMANYU MISHRA-MP	ARUN KUMAR DAS
39	1194/2019 CRLREV/873/2019	RAJENDRA ACHARYA @ RAJENDRA KUMAR ACHARYA-MP	SRUTI RANJAN MOHAPATRA
40	1195/2019 CRLREV/874/2019	ALISHA PATRA-MP	SAMBEET PATTANAYAK
41	1196/2019 CRLREV/875/2019	ANANDA PRASAD ACHARYA @ ACHARIYA @ CHINTU @ ANANDA PRASAD ACHARYA-MP	TRIPATHY
42	1197/2019 CRLREV/876/2019	SABITA KUMAR SENAPATI-MP	AMIYA KUMAR MOHANTY(A)
43	1198/2019 CRLREV/877/2019	ABHIMANYU NAYAK-MP	BIREN SANKAR TRIPATHY
44	1199/2019 CRLREV/879/2019	HARIHARA SAHOO-MP	DEBASIS SARANGI
45	1293/2019 BLAPL/6022/2018	ASHOK KU.SUNDARAY-MP	M/S ASWIN.K. DAS,B.R. TRIPATHY,M/S. PRADIPTA VE
46	1294/2019 BLAPL/6022/2018	ASHOK KU.SUNDARAY-MP	M/S ASWIN.K. DAS,B.R. TRIPATHY,M/S. PRADIPTA VE
47	1295/2019 BLAPL/6023/2018	NIRUPAMA SUNDARAY-MP	M/S A.K. DAS,S. DAS,B.R. TRIPATHY
48	1296/2019 BLAPL/9805/2019	BADAL BADAJENA-MP	AMLAN SHAKTI PAUL
49	1298/2019 BLAPL/9287/2019	SANGRAM KESHORI GIRI @ BAPI-MP	RAJIB LOCHAN PATTNAIK
50	1299/2019 BLAPL/7887/2018	DUSHMANTA KUMAR MUDULI-MP	SATYA RANJAN MULIA
51	1300/2019 BLAPL/2549/2019	RAKESH NATH@RADHE@PANA@BHAJJAN-MP	PRASANTA KUMAR SAHOO
52	1301/2019 BLAPL/10982/2019	PRADEEP KUMAR SETHY-MP	AMULYA RATNA PANDA
53	1507/2019 CMP/1081/2017	BHAGABAN GIRI-MP	M/S.P.C.ACHARYA
54	1508/2019 CMP/1425/2019	MANGARAJ ROUT-MP	AJIT CH MOHAPATRA
55	1509/2019 CMP/1427/2019	PADMANAV BARIK-MP	S.S.JENA
56	1510/2019 CMP/1429/2019	DR.PURNA CHANDRA DEBATA-MP	PRASAN KUMAR SAHOO
57	1511/2019 CMP/1430/2019	NARENDRA KUMAR PANDA-MP	AJIT KUMAR TRIPATHY

58	1512/2019 CMP/1431/2019	SRI SRI GOURANGA MAHA PRABHU BIJE-MP	PRASANNA KUMAR PARHI
59	1513/2019 CMP/1431/2019	SRI SRI GOURANGA MAHA PRABHU BIJE-MP	PRASANNA KUMAR PARHI
60	1514/2019 CMP/417/2019	KARTIKA RANA-MP	M/S.PIYUSH KUMAR MISHRA
61	1516/2019 CMP/1432/2019	SUMATI DAS-MP	AMIT PRASAD BOSE
62	1611/2019 FAO/939/2019	THE MANAGER LEGAL, M/S. UNIVERSAL SOMPO G.I.CO. LTD.	ADAM ALI KHAN
63	1612/2019 FAO/980/2019	INDUSTRIAL PROMOTION AND INVESTMENT CORPORATION OF INDIA LTD. (IPICOL-MP)	
64	1613/2019 FAO/980/2019	INDUSTRIAL PROMOTION AND INVESTMENT CORPORATION OF INDIA LTD. (IPICOL-MP)	
65	1614/2019 FAO/981/2019	PRAKASH CH.MOHANTY-MP	MAHENDRA KU.SAHOO
66	1615/2019 FAO/982/2019	DEBADAS MOHAPATRA-MP	MAHENDRA KUMAR SAHOO
67	1616/2019 FAO/983/2019	KISHORE CH.JAGADEV-MP	MAHENDRA KUMAR SAHOO
68	1617/2019 FAO/984/2019	AJAYA KU.SINHA-MP	MAHENDRA KUMAR SAHOO
69	1618/2019 FAO/985/2019	RABINDRA KU.PADHAN-MP	MAHENDRA KUMAR SAHOO
70	1619/2019 FAO/301/2007	BISHNU PR.DASH-MP	M/S.AJODHYA RANJAN DASH
71	1620/2019 FAO/301/2007	BISHNU PR.DASH-MP	M/S.AJODHYA RANJAN DASH
72	1621/2019 FAO/301/2007	BISHNU PR.DASH-MP	M/S.AJODHYA RANJAN DASH
73	1622/2019 FAO/987/2019	KANAKA MANJARI KAR-MP	MAHENDRA KUMAR SAHOO
74	1623/2019 FAO/893/2019	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD.-MP	ANANDA KUMAR SARANGI
75	1624/2019 FAO/988/2019	BANAJA MOHAPATRA-MP	MAHENDRA KUMAR SAHOO
76	1625/2019 FAO/826/2018	SADANANDA PATI-MP	MR.SUSHANTA KU.MISHRA
77	1715/2019 MACA/952/2019	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	PRESANTA KUMAR MAHALI
78	1716/2019 MACA/956/2019	DHANA SINGH-MP	PRADEEP KUMAR MISHRA
79	1717/2019 MACA/956/2019	DHANA SINGH-MP	PRADEEP KUMAR MISHRA
80	1718/2019 MACA/941/2019	THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO.LTD.-MP	SOMNATH ROY
81	1719/2019 MACA/667/2019	HDFC ERGO G.I.CO.LTD.-MP	M/S.G.P.DUTTA
82	1720/2019 MACA/202/2017	DIVISIONAL MANAGER,M/S.FUTURE GENERALI INDIA INSURANCE CO.LTD.-MP	
83	1721/2019 MACA/249/2018	M/S.ORIENTAL INSURANCE CO.LTD.-MP	M/S.ADAM ALI KHAN
84	1722/2019 MACA/958/2019	SK. SATAR-MP	GAJENDRANATH ROUT
85	2026/2019 CRLA/942/2019	BULU @ DASHARATHA SETHI-MP	SAROJ RANJAN SUBUDHI
86	2027/2019 CRLA/942/2019	BULU @ DASHARATHA SETHI-MP	SAROJ RANJAN SUBUDHI
87	2028/2019 CRLA/942/2019	BULU @ DASHARATHA SETHI-MP	SAROJ RANJAN SUBUDHI
88	2029/2019 CRLA/943/2019	KALANDI SWAIN-MP	P.R.SINGH
89	2030/2019	KALANDI SWAIN-MP	P.R.SINGH



90	CRLA/943/2019 2031/2019	CHITRASENA MALLICK-MP	PRASANTA KU SATAPATHY
91	CRLA/705/2018 2032/2019	ANIL NATH-MP	SWAYAMPRAVA DASH
92	CRLA/945/2019 2033/2019	ANIL NATH-MP	SWAYAMPRAVA DASH
93	CRLA/945/2019 2034/2019	ANIL NATH-MP	SWAYAMPRAVA DASH
94	CRLA/945/2019 2036/2019	NAGA @ NAGESWAR SINGH-MP	BIDYUT LATA MOHANTY
95	CRLA/941/2019 2037/2019	NAGA @ NAGESWAR SINGH-MP	BIDYUT LATA MOHANTY
96	CRLA/941/2019 2176/2019	SISHIRA SWAIN-MP	AJIT KUMAR PANDA
97	ABLAPL/19214/2019 2177/2019	SHYAMAPADA NANDI-MP	MANOJ KUMAR PANDA
98	ABLAPL/15686/2018 2507/2019	TAPAN KUMAR DASH@PINKU-MP	MANOJ KUMAR PANDA
99	CRLMC/3481/2019 2508/2019	TARINI SETHI-MP	M/S.R.N.MOHANTY
100	CRLMC/3482/2019 2509/2019	SUBASH KU.PANDA@SUBASH PANDA-MP	DHANANJAYA NAYAK
101	CRLMC/2519/2019 2510/2019	SAROJ KU.PRADHAN-MP	M/S.P.C.MISHRA
102	CRLMC/1074/2019 2511/2019	NIRANJAN MAHABHOI-MP	PRASHANTA KUMAR NAYAK
103	CRLMC/3491/2019 2512/2019	ASWINI KUMAR MOHANTY-MP	TUKUNA KUMAR MISHRA
104	CRLMC/3492/2019 2513/2019	MANAS RANJAN SWAIN-MP	AMITAV TRIPATHY
105	CRLMC/3493/2019 17775/2019	BIKRAM KESHARI NAYAK-MP	MANAS PATI
106	WP(C)/20771/2019 17776/2019	RADHA GOBINDA DAS-MP	M/S.BHAKTAHARI MOHANTY
107	WP(C)/6602/2005 17777/2019	SUDARSAN SAHOO-MP	SAMIR KUMAR MISHRA
108	WP(C)/23638/2019 17778/2019	GEETA MOHANTY-MP	M/S ALEKHA CH MOHANTY,K.PATNAIK,M/S.BIYYA K
109	WP(C)/24393/2014 17779/2019	BHASKAR CHANDRA PRADHAN-MP	M/S.PRAMOD RANJAN BEHERA
110	WP(C)/26764/2019 17780/2019	MD KAYUM-MP	DHIRENDRA KUMAR MOHAPATRA
111	WP(C)/26765/2019 17781/2019	MD KAYUM-MP	DHIRENDRA KUMAR MOHAPATRA
112	WP(C)/26765/2019 17782/2019	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
113	WP(C)/26766/2019 17783/2019	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
114	WP(C)/26769/2019 17784/2019	DUSMANTA NAG-MP	SUKANTA KUMAR DALAI
115	WP(C)/26771/2019 17785/2019	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
116	WP(C)/26773/2019 17787/2019	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
117	WP(C)/26778/2019 17788/2019	RANJIB KUMAR SAHU-MP	TRILOCHAN NANDA
118	WP(C)/26783/2019 17789/2019	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
119	WP(C)/26778/2019 17790/2019	RAJ KISHOR PODH-MP	TRILOCHAN NANDA
120	WP(C)/26791/2019 17791/2019	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
	WP(C)/26793/2019		

121	17792/2019 WP(C)/26799/2019	BHUBANA DANTA-MP	TRILOCHAN NANDA
122	17793/2019 WP(C)/26797/2019	SANJIVAN BAG-MP	SUKANTA KUMAR DALAI
123	17794/2019 WP(C)/2942/2010	SK.ALLARAKHA-MP	M/S.S.K.NAYAK
124	17795/2019 WP(C)/26375/2019	CHHETA NAYAK-MP	M/S.S.D.DAS
125	17796/2019 WP(C)/26801/2019	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
126	17797/2019 WP(C)/26806/2019	DURYODHAN DAS-MP	SUKANTA KUMAR DALAI
127	17798/2019 WP(C)/26810/2019	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
128	17799/2019 WP(C)/26814/2019	PHAKIRA BEHERA-MP	SUKANTA KUMAR DALAI
129	17801/2019 WP(C)/26848/2019	ALIVA KUMARI MOHANTY-MP	M/S.TUKUNA KUMAR MISHRA
130	17802/2019 WP(C)/26852/2019	ALIVA KUMARI MOHANTY-MP	M/S. TUKUNA KUMAR MISHRA
131	17804/2019 WP(C)/26866/2019	KHAME MAJHI-MP	M/S.MANAS RANJAN DHAL
132	17805/2019 WP(C)/26867/2019	HIMANSU RANJAN MOHANTY-MP	M/S.PRAFULLA KUMAR RATH
133	17806/2019 WP(C)/21235/2019	JAGA PRADHAN-MP	SUJATA JENA
134	17807/2019 WP(C)/26890/2019	KSHIRODA KUMAR DAS-MP	M/S.P.K.SAHOO
135	17808/2019 WP(C)/26890/2019	KSHIRODA KUMAR DAS-MP	M/S.P.K.SAHOO
136	17809/2019 WP(C)/26890/2019	KSHIRODA KUMAR DAS-MP	M/S.P.K.SAHOO
137	17810/2019 WP(C)/26893/2019	M/S.BASANTI AUTOMOBILES-MP	PRAVAKAR BEHERA
138	17811/2019 WP(C)/26890/2019	KSHIRODA KUMAR DAS-MP	M/S.P.K.SAHOO
139	17812/2019 WP(C)/26898/2019	KHAGENDRA MALLIK-MP	M/S.G.A.R.DORA
140	17813/2019 WP(C)/26908/2019	SRICHARAN NAYAK-MP	M/S.SURYA NARAYAN PATNAIK
141	17814/2019 WP(C)/26913/2019	BRAJA SUNDAR PANDA-MP	M/S.PRASANTA KUMAR NANDA
142	17815/2019 WP(C)/26916/2019	ARUN KUMAR DAS-MP	M/S. R.N SINGH
143	17816/2019 WP(C)/26919/2019	SUNELI KHARA @ PANGI-MP	PRASANTA KUMAR NANDA
144	17817/2019 WP(C)/26874/2019	MAMATA BEHERA-MP	D.ROUT
145	17818/2019 WP(C)/21461/2019	PRADYUMNA KUMAR MOHAPATRA-MP	M/S.SIDHARTHA DAS
146	17819/2019 WP(C)/7873/2018	PRADYUMNA KUMAR SAHOO-MP	M/S.SACHIDANANDA NAYAK
147	17820/2019 WP(C)/7873/2018	PRADYUMNA KUMAR SAHOO-MP	M/S.SACHIDANANDA NAYAK
148	17821/2019 WP(C)/26943/2019	M/S.SRI.GANESH BRICK MANUFACTURE-MP	M/S.SAMEER KUMAR DAS
149	17822/2019 WP(C)/26945/2019	PRATIMA BISWAL-MP	M/S.SOUBHAGYA KUMAR DASH
150	17823/2019 WP(C)/3316/2018	M/S.B.K.ENTERPRISES-MP	M/S.BHABANI P.MOHANTY
151	17824/2019 WP(C)/12628/2017	M/S.INDERA MOTORS-MP	M/S.SIDHARTHA RAY
152	17825/2019	M/S.OM AUTOMOBILES-MP	M/S.PRANAYA KISHORE HARICHANDAN

153	WP(C)/1341/2018 17826/2019	BALARAM SETHI-MP	SATYAJIT MUKHARJI
154	WP(C)/26947/2019 17827/2019	M/S.INDERA MOTORS-MP	M/S.SIDHARTHA RAY
155	WP(C)/12626/2017 17828/2019	BISWANATH SETHI-MP	BIMBISAR DASH
156	WP(C)/26951/2019 17829/2019	OMM BHAGABATA SELF HELP GROUP-MP	M/S.MD.G.MADANI
157	WP(C)/22827/2019 17830/2019	M/S/ GREEN FIELD SCHOOL, KEONJHAR-MP	BANOJA KUMAR PATTANAIAK
158	WP(C)/26963/2019 17831/2019	LAXMI NARAYAN MOHANTY-MP	M/S.SUBHRANSU BHUSAN MOHANTY
159	WP(C)/26966/2019 17832/2019	BIJAY KUMAR DAS-MP	NITYANANDA BEHURIA
160	WP(C)/26975/2019 17833/2019	K.BALAJI REDDY-MP	NITYANANDA BEHURIA
161	WP(C)/26978/2019 17834/2019	PRASANTA CHOUDHURY-MP	NITYANANDA BEHURIA
162	WP(C)/26979/2019 17835/2019	M/S. NO.1 BRICKS-MP	M/S.AMITAV DAS
163	WP(C)/26980/2019 17836/2019	SURYA NARAYAN PRASAD BHAGAT-MP	M/S.PRASANTA KUMAR SAHOO
164	WP(C)/26982/2019 17837/2019	DR. DURGA GUPTA-MP	BIDHADEV ROUSTRAY
165	WP(C)/26995/2019 17838/2019	RABINARAYAN MOHANTY-MP	M/S. SAROJ PADHY
166	WP(C)/27000/2019 17839/2019	SACHIDANANDA SAHU-MP	M/S. SAROJ PADHY
167	WP(C)/27003/2019 17840/2019	BANSIDHAR BHANJA-MP	M/S.SAROJ PADHY
168	WP(C)/27007/2019 17841/2019	ARJUN MOHAN BEHERA-MP	M/S.SAROJ PADHY
169	WP(C)/27010/2019 17842/2019	KRUSHNA CH.BAL-MP	M/S.B.K.DAGARA
170	WP(C)/7286/2014 17843/2019	TRIPURA DEHURY-MP	M/S.SAROJ PADHY
171	WP(C)/27013/2019 17844/2019	PRABHASINI PARIDA-MP	JANAKI KANTA MAHAPATRA
172	WP(C)/27023/2019 17845/2019	BATAKRUSHNA SENAPATI-MP	M/S.ANJAN KUMAR BISWAL
173	WP(C)/18165/2019 17846/2019	PRADEEP KUMAR BISWAL-MP	M/S.PRABODHA CH.NAYAK
174	WP(C)/23082/2019 17847/2019	BOUDH CO-OPERATIVE CENTRAL BANK LTD.-MP	M/S.BAIDHAR SAHOO
175	WP(C)/27038/2019 17848/2019	M/S.MGM STEELS LTD.-MP	M/S.PRATAP CH.MOHAPATRA
176	WP(C)/28268/2013 17849/2019	AMULYA KUMAR MALIK-MP	M/S.TRILOCHAN BARIK
177	WP(C)/27043/2019 17852/2019	MOTHER TERESA HEALTH WORKER-MP	M/S.KAILASH CHANDRA KAR
178	WP(C)/25051/2019 17853/2019	MOTHER TERESA HEALTH WORKER-MP	AMIYA KUMAR MOHANTY A
179	WP(C)/25051/2019 17854/2019	GAYATRI BALABANTARAY-MP	M/S.BANSHIDHAR BAUG
180	WP(C)/27058/2019 17855/2019	DIBAKAR RATH-MP	M/S.PAMI RATH
181	WP(C)/18363/2013 17856/2019	BISWA BHUSAN DAS-MP	M/S.BISWABIHARI MOHANTY
182	WP(C)/19112/2013 17857/2019	M/S.SMART CHIP PVT.LTD.-MP	M/S.GAUTAM MUKHERJI
183	WP(C)/4520/2019 17858/2019	M/S.SMART CHIP PVT.LTD.-MP	M/S.GAUTAM MUKHERJI

184	17860/2019 WP(C)/11521/2018	M/S.URMILA GRANITES-MP	M/S.J.M.PATTNAIK
185	17861/2019 WP(C)/24164/2019	M/S.NOBLE PHARMACARE LTD.-MP	SOUMYA MISHRA
186	17862/2019 WP(C)/26810/2019	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
187	17863/2019 WP(C)/27053/2019	PABITRA MOHAN MAHANTA-MP	PRATAP CHANDRA MISHRA
188	17864/2019 WP(C)/27067/2019	MULCHAND PANDEY-MP	SANJEEV UDGATA
189	17865/2019 WP(C)/27072/2019	PARTHA PRATIMA SARANGI-MP	M/S.SURESH KUMAR CHOUDHURY
190	17866/2019 WP(C)/27075/2019	DILIP KUMAR MOHANTY-MP	M/S.SURESH KUMAR CHOUDHURY
191	17867/2019 WP(C)/27077/2019	NILAMADHAB NANDA-MP	M/S.DEEPAN MOHANTY
192	17868/2019 WP(C)/27085/2019	AMAR JYOTI JENA-MP	M/S.BIJAYA KUMAR PARIDA
193	17869/2019 WP(C)/21124/2014	M/S.ESSAR STEEL INDI-MP	M/S.SAURJYA KANTA PADHI
194	17870/2019 WP(C)/27064/2019	MUKUNDA PRASAD MISRA-MP	S.C.ACHARYA
195	17871/2019 WP(C)/16949/2017	SIBA SANKAR PATRO-MP	M/S.ALOK KU.PANDA
196	17872/2019 WP(C)/15532/2015	PARBATI GAUD-MP	M/S.SANATAN DAS
197	17873/2019 WP(C)/7940/2018	MANBODH PATEL-MP	M/S.ASIT KUMAR CHAUDHURY
198	17874/2019 WP(C)/22683/2019	KISHORE KUMAR MAHANTA-MP	B.M.SARANGI
199	17875/2019 WP(C)/27114/2019	BIHARI JI PRESSURE VESSELS PVT LTD-MP	SARADA PRASANNA SARANGI
200	17876/2019 WP(C)/27115/2019	VIDUSHI VINCOM LTD-MP	SATYA SINDHU KASHYAP
201	17877/2019 WP(C)/27119/2019	K.NARAYAN MURTY-MP	M/S.SADASIV PATRA
202	148/2019 ITA/1/2018	PRINCIPAL COMMISSIONER OF INCOME TAX-2-MP	
203	149/2019 ITA/28/2018	PRINCIPAL COMMISSIONER OF INCOME TAX-2-MP	
204	335/2019 RVWPET/209/2019	THE SECRETARY TO GOVERNMENT OF INDIA-MP	
205	336/2019 RVWPET/132/2019	THE SECRETARY TO GOVERNMENT OF INDIA-MP	
206	356/2019 CRLMP/1277/2019	JEMA BHOI-MP	
207	359/2019 CRLMP/1296/2018	CHAINSINGH PRADHAN-MP	
208	1043/2019 RSA/96/2004	BIBHISAN MAJHI-MP	
209	1044/2019 RSA/96/2004	BIBHISAN MAJHI-MP	
210	1050/2019 WA/483/2019	GOPALJEW MAHAPRABHU BIJE-MP	SOUMYA MISHRA
211	1051/2019 RSA/99/2016	SABITRI TRIPATHY-MP	
212	1052/2019 RSA/366/2007	HARI PADHAN-MP	
213	1297/2019 BLAPL/9949/2019	AMITA KARUA-MP	M/S JAGANNATH KAMILA
214	1302/2019 BLAPL/2114/2016	CHITTA RANJAN MALLICK-MP	
215	1303/2019	SAKIL KHAN-MP	

216	BLAPL/10082/2019 1515/2019 CMP/214/2016	B.PRAKASH RAO-MP	
217	1723/2019 MACA/704/2010	O.I.CO.LTD-MP	DHANANJAYA MUND
218	1724/2019 MACA/448/2012	JAMBUBATI DESHNAIK-MP	
219	1725/2019 MACA/649/2013	JAGABANDHU DORA-MP	
220	2035/2019 CRLA/484/2010	SANTHA CHARAN PATTNA-MP	
221	2173/2019 ABLAPL/15257/2019	PITAMBAR SAMAL-MP	
222	2174/2019 ABLAPL/12492/2019	SUBASH GHADAI @ SUBASH GHADAI-MP	
223	2175/2019 ABLAPL/5921/2017	MANORANJAN GIRI-MP	
224	2178/2019 ABLAPL/8668/2018	SURENDRA KUMAR BESRA @ BESHRA-MP	
225	2179/2019 ABLAPL/16816/2019	KHIROJ MAJHI @ KHIROD MAJHI-MP	
226	2180/2019 ABLAPL/10514/2017	INDRAMANI NATH-MP	DEBI PRASAD DHAL
227	2181/2019 ABLAPL/10771/2018	BHAJAMAN KULDEEP-MP	J.K.KHUNTIA
228	2182/2019 ABLAPL/10831/2018	BHAJAMAN KULDEEP-MP	J.K.KHUNTIA
229	2183/2019 ABLAPL/7878/2018	BARSHA BEHERA-MP	
230	17786/2019 WP(C)/9904/2017	BRAJENDRA KUMAR LENKA-MP	
231	17803/2019 WP(C)/14558/2013	URBAN CO-OPERATIVE-MP	
232	17850/2019 WP(C)/12323/2019	ADWITA PRASAD PARIDA-MP	UMESH CHANDRA PATNAIK
233	17851/2019 WP(C)/21580/2019	SURYA PRAKASH ARTA BIDYADHAR MANGARAJ-MP	
234	17859/2019 WP(C)/18229/2019	SANTOSH KUMAR PATTNAIK-MP	